

**ORISSA HIGH COURT****FILING REPORT AS ON :03/03/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0002091/2020	TAHASIL KARUAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /146 /2019 () //
2	BLAPL/0002092/2020	NIRANJAN KANHAR VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
3	BLAPL/0002093/2020	CHANDAN KUMAR DAS @ CHANDAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KUAKHIA /20 /2020 () //
4	BLAPL/0002094/2020	BIDYADHAR RANA @ BAIDHAR RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /50 /2000 () //
5	BLAPL/0002095/2020	BAPI PRADHAN VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	ANGUL TOWN /183 /2015 () //
6	BLAPL/0002096/2020	MAHESWAR NAIK VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	ANGUL TOWN /896 /2019 () //
7	BLAPL/0002097/2020	DILLIP KUMAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /88 /2019 () //
8	BLAPL/0002098/2020	SK.HASIB VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /528 /2017 () //
9	BLAPL/0002099/2020	MADAN MOHAN SAHOO @ SAHOO VS STATE OF ODISHA	GEETANJALI MAJHI VS	HARICHANDANPUR /107 /2019 () //
10	BLAPL/0002100/2020	MANOJ NAIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BARIA /05 /2020 () //
11	BLAPL/0002101/2020	MILA @ MILAN NAIK @ MILAN KUMAR NAIKARUN KUMAR DAS-1 VS STATE OF ODISHA	VS VS	DHENKANAL SADAR /407 /2015 () //

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12	BLAPL/0002102/2020	TAPU @ DEEPA SING VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /47 /2020 () //
13	BLAPL/0002103/2020	TUNA KONDAGIRI VS STATE OF ODISHA	J.K.KHUNTIA VS	KORAPUT SADAR /49 /2017 () //
14	BLAPL/0002104/2020	KANI @ KANHEI MAJHI VS STATE OF ODISHA	UMAKANTA BARIK VS	DABUGAM /49 /2019 () //
15	BLAPL/0002105/2020	AJAY @ MANGARAJ GANDA VS STATE OF ODISHA	SUDESH KUMAR PANDEY VS	BOIPARIGUDA /99 /2018 () //
16	BLAPL/0002106/2020	LINGA @ V.LINGARAJ REDDY VS STATE OF ODISHA	DEVASHIS PANDA VS	CHATRAPUR /131 /2017 () //
17	BLAPL/0002107/2020	SABITRI RANA VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	BIDANASI /08 /2020 () //
18	BLAPL/0002108/2020	HIMANSHU SEKHAR NAYAK VS STATE OF ODISHA	BIPLAB MOHANTY VS	SAHID NAGAR P.S. /405 /2019 () //
19	BLAPL/0002109/2020	SUBHANKAR PAUL VS STATE OF ODISHA	CHITTA RANJAN DASH VS	JATNI P.S. /360 /2018 () //
20	BLAPL/0002110/2020	SOUMYA RANJAN MOHANTY @ SOUMYA MOHANTY VS STATE OF ODISHA	MANOJ KUMAR MISHRA VS	PURI SADAR /45 /2020 () //
21	BLAPL/0002111/2020	BIRJU CHANDAN SOLANKI VS STATE OF ODISHA	D.MITRA VS	CHOUDWAR /507 /2019 () //
22	BLAPL/0002112/2020	DILU @ DHARAMANANADA SAHOO VS STATE OF ODISHA	S.K.PRADHAN-3 VS	ITAMATI /166 /2019 () //
23	BLAPL/0002113/2020	BRAJABANDHU SAHOO @ ULLA	ARIJEET MISHRA	ITAMATI /41 /2018

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002114/2020	DILLIP KUMAR JENA	PRASANTA KUMAR NANDA	MALGODOWN /39 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002115/2020	TEJBAHADUR THAPPA	MANORANJAN PADHY	KORAPUT GRPS /09 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002116/2020	RITU MAHANANDA	S.K.JOSHI	BELPARA /250 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002117/2020	BRUNDABANA SAHU	SANGRAM KESHARI ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002118/2020	BHANU CHARAN DALAI	BASANTA KUMAR DAS	BALIAPAL /225 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002119/2020	JUGAL KISHORE NAIK	PARTHA SARATHI NAYAK	JARAPADA /205 /2018
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002120/2020	HAJARI MUNI	S.K.MOHANTY	KODALA /19 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002121/2020	TAPAS MANDAL	G.N.MISHRA	MOTU /01 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002122/2020	TRILOCHAN DALPATI	BIJAY KUMAR SAHOO	LANJIGARH /15 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002123/2020	RAJA MUNDA	SANJIB MOHANTY	AINTHAPALI /353 /2017
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002124/2020	BANAMALI PRADHANI	G.N. MISHRA	AMBADOLA /102 /2019
		VS	VS	()

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35	BLAPL/0002125/2020	STATE OF ODISHA SAHED KHAN VS	IMRAN KHAN VS	// JAGATPUR /05 /2020 ()
36	BLAPL/0002126/2020	STATE OF ODISHA AKURA NAYAK VS	S.K.LENKA VS	// ODAGAON /128 /2018 ()
37	BLAPL/0002127/2020	STATE OF ODISHA GANESH NAIK VS	JYOTIRMAYA SAHOO VS	// SHERAGADA /117 /2019 ()
38	BLAPL/0002128/2020	STATE OF ODISHA KALIA @ JYOTIRMAYA ROUT VS	B.S.DASPANDA VS	// SORO /505 /2019 ()
39	BLAPL/0002129/2020	STATE OF ODISHA SEIKH MUSTAFA VS	JAGANNATH KAMILA VS	// RAJGANGPUR /35 /2020 ()
40	BLAPL/0002130/2020	STATE OF ODISHA LAXMIDHAR @ KUNAL @ KANKADA ROUL VS	PRAMOD KUMAR JENA VS	// BASTA /434 /2019 ()
41	BLAPL/0002131/2020	STATE OF ODISHA CHAKRA BAGH VS	B.R.TRIPATHY VS	// SPL.TASK FORCE /10 /2014 ()
42	BLAPL/0002132/2020	STATE OF ODISHA BIPIN BIHARI PRADHAN VS	PRADEEP KUMAR MOHAPATRA VS	// BANTALA /171 /2019 ()
43	BLAPL/0002133/2020	STATE OF ODISHA BIBEKANANDA MOHANTY @ MANTRY VS	BIRABAR GANTHIA VS	// ATHGARH /194 /2018 ()
44	BLAPL/0002134/2020	STATE OF ODISHA BANA @ BANAMALI SINGH VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /234 /2017 ()
45	BLAPL/0002135/2020	STATE OF ODISHA RASHMI RANJAN BISWAL @ CHINTU VS STATE OF ODISHA	R.C.SWAIN VS	// PATTAMUNDAI /326 /2019 () //

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46	BLAPL/0002136/2020	DEBASISH SAHU VS STATE OF ODISHA	DEBASIS SARANGI VS	PATTAPUR (ASKA) /118 /2019 () //
47	BLAPL/0002137/2020	SANGRAM PATRA @ RICKY VS STATE OF ODISHA	BIJAY KUMAR ROUT VS	LAXMISAGAR P.S. /234 /2013 () //
48	BLAPL/0002138/2020	CHITRASEN LAKRA @ KALO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	GOVINDPUR /67 /2019 () //
49	BLAPL/0002139/2020	ASIT MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /24 /2020 () //
50	BLAPL/0002140/2020	PRAKASH CHANDRA DAS @ PRAKASH CHANDRA VS STATE OF ODISHA	SOUMYA SAHOO VS	HINJILI (ASKA) /24 /2020 () //
51	BLAPL/0002141/2020	SANTOSH KUMAR CHAUHAN @ AJAYA KUMAR VS STATE OF ODISHA	AK.SAHOO VS	KUMBHARAPARA /47 /2020 () //
52	BLAPL/0002142/2020	PUSTAM HANSA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PADAMPUR /10 /2020 () //
53	BLAPL/0002143/2020	JITU MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /24 /2020 () //
54	BLAPL/0002144/2020	JITENDRA KUMAR SUBUDHI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	BHANJANAGAR /391 /2019 () //
55	BLAPL/0002145/2020	ANIL BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	ANGUL TOWN /134 /2020 () //
56	CMAPL/0000168/2020	PONNI SUGARS ORISSA VS GOVT.OF ORISSA	ADV. VS	// () //
57	CMAPL/0000169/2020	BHARAT BHUSAN SWAIN	PRAFULLA KUMAR RATH	//

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		VS	VS	0
		EXCISE		//
58	CMP/0000252/2020	BANAMALI MISHRA	SRIKANTA MAHUNTA	//
		VS	VS	0
		MADHUSUDAN MISHRA @ DWIBEDI		//
59	CMP/0000253/2020	BISWAJIT DAS @ PADHI	G.N.MISHRA	//
		VS	VS	0
		SRI SRI NRUSINGHANATH JEW, KHAMABAKUL MATH		//
60	CMP/0000254/2020	DHARA MODI	BIBHU PRASAD DAS	//
		VS	VS	0
		SUBHADRA MODI		//
61	CMP/0000255/2020	PRAHALLAD CHARAN SAHOO	PITAMBAR PANDA	//
		VS	VS	0
		SUBRAT DAS		//
62	CMP/0000256/2020	MEHMUDA BIBI	L.MISHRA	//
		VS	VS	0
		MD.TASHIN KHAN		//
63	CMP/0000257/2020	SK.SOLAMAN @ SK.SOLEMAN @ SK.SOLEMAN	SAMVIT MOHANTY	//
		VS	VS	0
		HIDER ISLAM		//
64	CMP/0000258/2020	SURSHRESTHA INFRACON PVT LTD	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		SUMITRA MOHAPATRA		//
65	CMP/0000259/2020	MATHURA NATH REAL ESTATE PVT LTD	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		SUMITRA MOHAPATRA		//
66	CMP/0000260/2020	BINOD MOHAPATRA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		KADAMBINI MOHAPATRA		//
67	CMP/0000261/2020	RANJAN KUMAR DALABEHERA	KAILASH CH KAR	//
		VS	VS	0
		MOTILAL PANI		//
68	CONTC/0000963/2020	RUPAK KUMAR JATI	ADV	//
		VS	VS	0

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69	CONTC/0000964/2020	COLLECTOR, KHORDHA HARISH CHANDRA GIRI VS	ADV VS	// // 0
70	CONTC/0000965/2020	SAROJ KUMAR PATNAIK SUKUMAR JENA VS	ADV VS	// // 0
71	CONTC/0000966/2020	MONA SHARMA CHATURBHUI BARAL VS	ADV VS	// // 0
72	CONTC/0000967/2020	MONA SHARMA PANCHANAN NAIK VS	ADV VS	// // 0
73	CONTC/0000968/2020	MONA SHARMA SANTOSH KUMAR SETHY VS	ADV VS	// // 0
74	CONTC/0000969/2020	MONA SHARMA RAMESH CH.DEO VS	ADV VS	// // 0
75	CONTC/0000970/2020	MONA SHARMA BIBEKANANDA MISHRA VS	ADV VS	// // 0
76	CONTC/0000971/2020	MONA SHARMA JYOSHNAMAYEE BEHERA VS	ADV VS	// // 0
77	CONTC/0000972/2020	ASHOK K.K.MEENA DASHARATHI BEHERA VS	ADV VS	// // 0
78	CONTC/0000973/2020	JAGANNATH PAHI SAROJ KU.GANTHIA VS	P.K.RATH VS	// // 0
79	CONTC/0000974/2020	PRAVAT KUMAR SAHOO DUKHU KISAN VS PRADEEP DANG	ADV VS	// // 0 //

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80	CONTC/0000975/2020	SRINIBASH ACHARYA VS AKHILENDRA PATTNAIK	ADV VS	// 0 //
81	CONTC/0000976/2020	SANDHYASHREE PANDA VS AKHILENDRA PATTNAIK	ADV VS	// 0 //
82	CONTC/0000977/2020	UGRASEN SAHOO VS BARENDU MOHANTY	ADV VS	// 0 //
83	CONTC/0000978/2020	SARAT CHANDRA MAHARANA VS D.K.SINGH	ADV VS	// 0 //
84	CONTC/0000979/2020	HARIHAR MALLIA VS G.MATHI VATHANAN	PRAFULLA KUMAR RATH VS	// 0 //
85	CONTC/0000980/2020	LINGARAJ SAHU VS PRADEEP KUMAR DASH	ADV VS	// 0 //
86	CONTC/0000981/2020	SARATA CHANDRA MAHARANA VS PRADEEP KUMAR DASH	ADV VS	// 0 //
87	CONTC/0000982/2020	PANCHU PARIDA VS PRADEEP KUMAR DAS	ADV VS	// 0 //
88	CONTC/0000983/2020	BIRENDRA KUMAR MOHANTY VS BAREN KUMAR JENA	ADV VS	// 0 //
89	CONTC/0000984/2020	BIRENDRA KUMAR MOHANTY VS BAREN KUMAR JENA	ADV VS	// 0 //
90	CONTC/0000985/2020	BIBEKANANDA SINGH VS DIRECTOR,HIGHER EDUCATION,ODISHA	ADV VS	// 0 //
91	CONTC/0000986/2020	BIBEKANANDA PATTNAIK	ADV	//



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		VS	VS	()
		ASWINI KUMAR MISHRA		//
92	CONTC/0000987/2020	KAILASH CHANDRA NAYAK	ADV	//
		VS	VS	()
		BIBHUTI BH.PATNAIK		//
93	CONTC/0000988/2020	ASIT KUMAR PRAHARAJ	ADV	//
		VS	VS	()
		CHITHRA ARUMMUGAM		//
94	CRLA/0000190/2020	SIDHANTA NAIK	PRADEEP KUMAR MOHAPATRA	CHHENDIPADA /129 /2019
		VS	VS	A.D.J.,ANGUL(Anugul *)
		STATE OF ODISHA		CT/0000002/2019
95	CRLA/0000191/2020	ACHYUTANANDA SAHOO @ RINTU SAHOO @ SANKANT MISHRA	SANKANT MISHRA	NAUGAON /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
96	CRLA/0000192/2020	SIBA SHANKAR DASH @ PINTU DASH	H.K.MUND	GOLANTHARA (BERHAMPUR) /63 /2019
		VS	VS	()
		STATE OF ODISHA		//
97	CRLA/0000193/2020	SIBA SHANKAR DASH @ PINTU DASH	H.K.MUND	GOLANTHARA (BERHAMPUR) /204 /2018
		VS	VS	()
		STATE OF ODISHA		//
98	CRLA/0000194/2020	SIBA SHANKAR DASH @ PINTU DASH	H.K.MUND	GOLANTHARA (BERHAMPUR) /62 /2019
		VS	VS	()
		STATE OF ODISHA		//
99	CRLA/0000195/2020	SIBA SHANKAR DASH @ PINTU DASH	H.K.MUND	GOLANTHARA (BERHAMPUR) /64 /2019
		VS	VS	()
		STATE OF ODISHA		//
100	CRLA/0000196/2020	SIBA SHANKAR DASH @ PINTU DASH	H.K.MUND	GOLANTHARA (BERHAMPUR) /182 /2017
		VS	VS	()
		STATE OF ODISHA		//
101	CRLA/0000197/2020	MADAN MOHAN ROUT	BIBHU PRASAD DAS	SAHID NAGAR P.S. /337 /2016
		VS	VS	()
		STATE OF ODISHA		//
102	CRLA/0000198/2020	MAHAVIR TUDU @ MOHABIR TUDU	SURYAKANTA DWIBEDI	BISOI /38 /2017
		VS	VS	()

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103	CRLA/0000199/2020	STATE OF ODISHA DEBILAL @ DEBARAJ SAHU VS	DEVASHIS PANDA VS	// BISWANATHPUR /2 /2020 ()
104	CRLA/0000200/2020	STATE OF ODISHA TILA SOURA VS	M/S B.R.TRIPATHY VS	// TENTULIKHUNTI /75 /2018 ()
105	CRLA/0000201/2020	STATE OF ODISHA A.PRASAD RAO VS	TUKUNA KU MISHRA VS	// / /0 ()
106	CRLA/0000202/2020	STATE OF ODISHA KRUPASINDHU ROUT VS	PRASANTA KUMAR SAHOO VS	// SAMBALPUR VIGILANCE /15 /1998 ()
107	CRLA/0000203/2020	STATE OF ODISHA(VIG.) TURAM MUNDA VS	MUKUNA CH. MISHRA VS	// CHAMPUA /143 /2012 ()
108	CRLA/0000204/2020	STATE OF ODISHA BULA @ SUKANTA MALLIK VS	BIKRAM CHANDRA GHADEI VS	// NIMAPADA /219 /2014 ()
109	CRLA/0000205/2020	STATE OF ODISHA CHITTA RANJAN PUROHIT VS	DILLIP MOHANTY VS	// BASELI SAHI PS /66 /2015 ()
110	CRLA/0000206/2020	STATE OF ODISHA SUBAS CHANDRA PATNAIK VS	PRATYUSHA NAIDU VS	// GOLANTHARA (BERHAMPUR) /182 /2017 ()
111	CRLMA/0000070/2020	STATE OF ODISHA GOKUL CHANDRA PANDA VS	ADV VS	// / /0 ()
112	CRLMC/0000768/2020	STATE OF ODISHA SK. MONTU HOQUE VS	BHARATI JALLI VS	// ULLUNDA /20 /2019 DISTRICT AND SESSIONS JUDGE,SONEPUR(Sonapur *)
113	CRLMC/0000769/2020	STATE OF ODISHA TEJURAM CHANDAN VS	ASHOK KUMAR DAS VS	CRREV/0000012/2019 TITILAGARH /96 /2019 ()
		STATE OF ODISHA		//

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114	CRLMC/0000770/2020	SURYAKANTA SARANGI VS STATE OF ODISHA	R.N.MOHANTY VS	BADAGODA P.S. /287 /2017 () //
115	CRLMC/0000771/2020	SOUMYA RANJAN DAS VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	CHAULIAGANJA /186 /2019 () //
116	CRLMC/0000772/2020	SANJEET SINGH RAWAT@SANJIT ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //
117	CRLMC/0000773/2020	SIBARAM SWAIN@TUNGURU@TINGIRI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /253 /2005 () //
118	CRLMC/0000774/2020	BASANTA PARIDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT TOWN /14 /2018 S.D.J.M.,KORAPUT(Koraput) GR/0000491/2018
119	CRLMC/0000775/2020	AJIT SAHU VS STATE OF ODISHA	P.K.NANDA VS	MUDANPUR RAMPUR /113 /2018 () //
120	CRLMC/0000776/2020	BABU@PRASANTA SWAIN VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	BHANJANAGAR /50 /2001 () //
121	CRLMC/0000777/2020	SANTOSH KUMAR BHUYAN VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	BHANJANAGAR /111 /1999 () //
122	CRLMC/0000778/2020	LULU DWIBEDI@NRUSINGHA DWIBEDI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	PIPLI /183 /2018 () //
123	CRLMC/0000779/2020	JAYANTI KHATUA VS STATE OF ODISHA	PRAVASH CH.JENA VS	NILGIRI /213 /2016 () //
124	CRLMC/0000780/2020	DEBENDRA KUMAR MOHANTY VS CHINMAYEE DAS@MOHANTY	PRAVASH CH.JENA VS	/ /0 () //
125	CRLMC/0000781/2020	NIRAPADA DAS	H.N.MOHAPATRA	AIR FIELD P.S. /240 /2019

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0000782/2020	GOBINDA CHANDRA PRADHAN	S.K.BHANJADEO	BANAPUR P.S. /197 /2009
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0000783/2020	SANJU PRADHAN	S.K.BHANJADEO	BANAPUR P.S. /197 /2009
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMP/0000348/2020	ANIL KUMAR ROUTRAY	BIKASH KUMAR ROUTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/0000349/2020	BABITA SAHOO	K.C.TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMP/0000350/2020	AMITA DASH	PRAFULLA KUMAR MALLICK	/ /0
		VS	VS	()
		S.P, PURI		//
131	CRLMP/0000351/2020	CHAIRMAN, BISWA	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
132	CRLMP/0000352/2020	CHAIRMAN, BISWA	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
133	CRLMP/0000353/2020	CHAIRMAN, BISWA	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMP/0000354/2020	CHAIRMAN, BISWA	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0000355/2020	CHAIRMAN, BISWA	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0000356/2020	AJAI KUMAR DIXIT @ AJAY KUMAR DIXIT	PRAVASH CH JENA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	CRLREV/0000188/2020	STATE OF ODISHA LAXMAN BEHERA VS	NALINI KANTA MOHANTY VS	// / /0 ()
138	CRLREV/0000189/2020	STATE OF ODISHA SATYA DHARUA VS	KIRTAN DANG VS	// SAINTALA /173 /2009 ()
139	CRLREV/0000190/2020	STATE OF ODISHA KARTIKA CHANDRA JENA VS	UNMESH CHANDRA JENA VS	// BHADRAK RURAL /600 /2018 ()
140	CRLREV/0000191/2020	STATE OF ODISHA SIBABRATA DEY VS	PRASANTA KUMAR SAHOO VS	// / /0 ()
141	CRLREV/0000192/2020	ANITA DAS PRASANTA KUMAR DASH @ PRASANTA KUMAR DASH VS	ANITA DAS PRASANTA KUMAR BUDHIA VS	// / /0 ()
142	CRLREV/0000193/2020	SANDEEP KUMAR SWAIN ARAKSHITA SETHI VS	DHANANJAYA MUND VS	// / /0 ()
143	CRLREV/0000194/2020	SASMITA BEHERA HEMAGINI BEHERA VS	B.S.DASPARIDA VS	// BHOGRAI /28 /2014 ()
144	CRLREV/0000195/2020	STATE OF ODISHA SHANTILATA JENA VS	AMITAV TRIPATHY VS	// KHANTAPADA /191 /2018 ()
145	FAO/0000295/2020	STATE OF ODISHA THE LEGAL MANAGER. ICICI LOMBARD G.I.C.O.YAS VS	DAYANANKAR MISHRA VS	// / /0 ()
146	FAO/0000296/2020	SUNIL MUNDA THE LEGAL MANAGER, ICICI LOMBARD G.I.C.O.YAS VS	DAYANANKAR MISHRA VS	// / /0 ()
147	FAO/0000297/2020	SEIKH SAHAZAD THE DIVISIONAL MANGER,M/S.ORIENTAL INSURANCE COMPANY VS	PRANSEKH MOHANTY VS	// / /0 ()
		KAMAL KANTA MOHAPATRA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	FAO/0000298/2020	THE DIVISIONAL MANGER, DO II NATIONAL INSURANCE CORPORATION VS BAULA MAHANTA	INSURANCE KUMAR MOHANTY VS	// 0 //
149	FAO/0000299/2020	AKSHAYA KUMAR ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
150	FAO/0000300/2020	NIRANJAN PUROHIT VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
151	FAO/0000301/2020	DEBASHIS SATPATHY VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
152	FAO/0000302/2020	ROHITA PADHAN VS STRATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
153	FAO/0000303/2020	PRABHUDATTA HOTA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
154	FAO/0000304/2020	SHIVARAM MEHER VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
155	FAO/0000305/2020	BASUDEV PATEL VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
156	FAO/0000306/2020	STATE OF ODISHA VS M.C. OF BADAKANTAKULA G.P. HIGH SCHOOL	SR.S.C. (S AND ME) VS	// 0 //
157	FAO/0000307/2020	STATE OF ODISHA VS PARAMANANDA BHUYAN	A.G.A. VS	// 0 //
158	FAO/0000308/2020	MANAGER LEGAL,M/S MAGMA HDI GENERAL INSURANCE CO.LTD. VS RANJAN KUMAR DAS	INSURANCE VS	// 0 //
159	FAO/0000309/2020	THE MANAGER, T.P CLAIMS, M/S HDI GENERAL INSURANCE CO.LTD	INSURANCE	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	FAO/0000310/2020	PABITRA SAMAL THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO.LTD	VS	//
		VS	VS	0
161	FAO/0000311/2020	SUKANTI PATRA THE DIVISIONAL MANGER, M/S NATIONAL INSURANCE CO.LTD	VS	//
		VS	VS	0
162	FAO/0000312/2020	BASANTA KUMAR SWAIN PEMMI VENKATARAMANA	DEEPALI MAHAPATRA	//
		VS	VS	0
163	FAO/0000313/2020	UNION OF INDIA MEERA SAHU	DEEPALI MOHAPATRA	//
		VS	VS	0
164	FAO/0000314/2020	UNION OF INDIA SATYABHAMA DEVI	DEEPALI MOHAPATRA	//
		VS	VS	0
165	FAO/0000315/2020	DUGANA LAKSHMI	DEEPALI MAHAPATRA	//
		VS	VS	0
166	LAA/0000010/2020	UNION OF INDIA MUNIBAR BEHERA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
167	MACA/0000175/2020	THE SPECIAL LAND ACQUISITION OFFICER, LOWER INDRA IRR RASHMITA DAS	M/S.K.C.NAYAK	//
		VS	VS	0
168	MACA/0000176/2020	PARESH KU.DAS JAGABANDHU SWAIN	M/S.K.C.NAYAK	//
		VS	VS	0
169	MACA/0000177/2020	BHARATI OJHA ASIMA DAS	PRABHAT KUMAR DAS	//
		VS	VS	0
170	MACA/0000178/2020	NIYAMUDDIN KHAN M/S.NATIONAL INSURANCE CO. LTD.	NAYAN BEHARI DAS	//
		VS	VS	0

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171	MACA/0000179/2020	NAMITA MANDAL DIVISIONAL MANAGER, NATIONALA INSURANCE CO. LTD. VS	BHUDOGAL VS	// // 0
172	MACA/0000180/2020	FULAMANI BAGAL THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. VS	BHUDOGAL VS	// // 0
173	MACA/0000181/2020	FULAMANI BAGAL NEW INDIA ASSURANCE CO. LTD. VS	NIRMAL CHANDRA MOHANTY VS	// // 0
174	MACA/0000182/2020	UPENDRA BHUYAN ORIENTAL INSURANCE COMPANY LTD. VS	N.MOHANTY VS	// // 0
175	MATA/0000037/2020	MANAS RAJ G. DEBENDRA RAO VS	BIGHNARAJ PANDA VS	// // 0
176	MATA/0000038/2020	G. PUSPA PRABHA RAO MANOJ SENAPATI VS	A.PATTANAİK VS	// // 0
177	RPFAM/0000077/2020	SWATI PATRA KETI GOUDA VS	SANJAY KUMAR PRADHAN VS	// // 0
178	RPFAM/0000078/2020	ISWAR KRISHNA GOUDA SATYANARAYAN SAHU VS	DILIP KUMAR SAHU VS	// // 0
179	RSA/0000085/2020	SRIKRISHNA SAHU BHABI BACHHA VS	G.BEHERA VS	// // 0
180	RSA/0000086/2020	FAKIRA BACHHA @ ROUT @ GOUDA PUVVALA NAGESWAR RAO VS	DEEPALI MOHAPATRA VS	// // 0
181	RSA/0000087/2020	TALENT COLLEGE AND TECHNOLOGY PUVVALA NAGESWAR RAO VS	DEEPALI MOHAPATRA VS	// // 0
		TALENT COLLEGE OF SCIENCE AND TECHNOLOGY		//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	RVWPET/0000163/2020	STATE OF ODISHA VS BISHNU CHARAN DASH	SR.S.C. (S AND ME) VS	// 0 //
183	RVWPET/0000164/2020	STATE OF ODISHA VS PRAVAKAR BEHERA	SR.S.C. (S AND ME) VS	// 0 //
184	RVWPET/0000165/2020	STATE OF ODISHA VS PADMALOCHAN DAS	SR.S.C. (S AND ME) VS	// 0 //
185	RVWPET/0000166/2020	STATE OF ODISHA VS PANCHANAN MANIK	SR.S.C. (S AND ME) VS	// 0 //
186	RVWPET/0000167/2020	STATE OF ODISHA VS BHASKAR CHANDRA PRADHAN	SR.S.C. (S AND ME) VS	// 0 //
187	RVWPET/0000168/2020	JUBEDA BAI VS STATE OF ORISSA	SATYA NARAYAN MISHRA (4) VS	// 0 //
188	RVWPET/0000169/2020	PRINCIPAL COMMISSIONER OF INCOME TAX, VS PRADYUMNA KUMAR LATH	<del>SIMBHALPUR</del> SANKAR MOHAPATRA (SR.S.C.)(INCOME TAX) VS	// 0 //
189	RVWPET/0000170/2020	PRINCIPAL COMMISSIONER OF INCOME TAX, VS LEKHA LATH	<del>SIMBHALPUR</del> SANKAR MOHAPATRA (SR.S.C. (INCOME TAX) VS	// 0 //
190	RVWPET/0000171/2020	STATE OF ODISHA VS M/S.BHUSHAN STEEL LIMITED	A.G.A. VS	// 0 //
191	STREV/0000009/2020	M/S. B.K. CONSTRUCTION AND CO. VS STATE OF ODISHA	DAMAODAR PATI VS	// 0 //
192	TRP(C)/0000077/2020	SAILABASINI RAJ VS CHAKRADHAR RAJ	A.MOHANTA VS	// 0 //
193	TRP(C)/0000078/2020	PRAVAT MAJARI SAMANTRAY	NITYANANDA MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	TRPCRL/0000031/2020	BHAGABAT DEV KARUNAKAR SAMAL	S.K.SAMAL	// NARLA /83 /2016
		VS	VS	0
195	WA/0000167/2020	STATE OF ODISHA HEMANTA KUMAR MOHAPATRA	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
196	WA/0000168/2020	JAYANTI SAMAL BANSIDHAR SENAPATI	BASUDEV PUJARI	//
		VS	VS	0
197	WA/0000169/2020	STATE BANK OF INDIA GHANA KU.SABAR	ADV.	//
		VS	VS	0
198	WA/0000170/2020	STATE OF ODISHA STATE OF ORISSA	A.G.A.	//
		VS	VS	0
199	WA/0000171/2020	KHETRAMOHAN KUNDU STATE OF ODISHA	A.G.A.	//
		VS	VS	0
200	WP(C)/0008394/2020	KHAGESWAR SAHOO SANTOSH KUMAR BISWAL	BIPLABA MOHANTY	//
		VS	VS	0
201	WP(C)/0008395/2020	STATE OF ODISHA SOMANATH MOHANTA	BIPLABA MOHANTY	//
		VS	VS	0
202	WP(C)/0008396/2020	STATE OF ODISHA SURENDRA KUMAR MOHAPATRA	BIPLABA MOHANTY	//
		VS	VS	0
203	WP(C)/0008397/2020	STATE OF ODISHA PRAFULLA KUMAR NAYAK	BIPLABA MOHANTY	//
		VS	VS	0
204	WP(C)/0008398/2020	STATE OF ODISHA MAHENDRA KUMAR PRADHAN	SHASHI BHUSAN JENA	//
		VS	VS	0

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205	WP(C)/0008399/2020	STATE OF ODISHA KHITISH PRASAD MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
206	WP(C)/0008400/2020	STATE OF ODISHA PRABODHA KUMAR SWAIN VS	SUKANTA KUMAR DALAI VS	// // 0
207	WP(C)/0008401/2020	STATE OF ODISHA MURALIDHAR PRADHAN VS	SHASHI BHUSAN JENA VS	// // 0
208	WP(C)/0008402/2020	STATE OF ODISHA KABITA NAYAK VS	SHASHI BHUSAN JENA VS	// // 0
209	WP(C)/0008403/2020	STATE OF ODISHA KRISHNA CHANDRA PRADHAN VS	SHASHI BHUSAN JENA VS	// // 0
210	WP(C)/0008404/2020	STATE OF ODISHA MANOJ KUMAR DASH VS	SHASHI BHUSAN JENA VS	// // 0
211	WP(C)/0008405/2020	STATE OF ODISHA MADAN MOHAN SAHOO VS	SAMARENDRA PATTANIK VS	// // 0
212	WP(C)/0008406/2020	STATE OF ODISHA LATIKANTA BISWAL VS	SHASHI BHUSAN JENA VS	// // 0
213	WP(C)/0008407/2020	STATE OF ODISHA PRASANT KUMAR BEHURA VS	ADITYA MISHRA VS	// // 0
214	WP(C)/0008408/2020	STATE OF ODISHA DURGA PRASAD MOHANTY VS	SASWAT DAS VS	// // 0
215	WP(C)/0008409/2020	STATE OF ODISHA GURU PRASAD PANDA VS UNION OF INDIA	ABHAYA KUMAR PARIDA VS	// // 0 //

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216	WP(C)/0008410/2020	AJAYA KUMAR BISWAL VS UNION OF INDIA	ABHAYA KUMAR PARIDA VS	// 0 //
217	WP(C)/0008411/2020	SK.SABIRUDDIN VS UNION OF INDIA	ABHAYA KUMAR PARIDA VS	// 0 //
218	WP(C)/0008412/2020	NIROD PRASAD SINGH VS UNION OF INDIA	ABHAYA KUMAR PARIDA VS	// 0 //
219	WP(C)/0008413/2020	SEBAJELIM VS UNION OF INDIA	ABHAYA KUMAR PARIDA VS	// 0 //
220	WP(C)/0008414/2020	JALADHAR BISWAL VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
221	WP(C)/0008415/2020	RAMESH KUMAR PATI VS THE C OLLECTOR BARGARH	PRASANNA KUMAR ROUSTRAY VS	// 0 //
222	WP(C)/0008416/2020	GOUR CHANDRA BARIK VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
223	WP(C)/0008417/2020	G.GURU PRASAD REDDY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
224	WP(C)/0008418/2020	ABHISEK @ ABHISHEK BOHIDAR VS STATE OF ODISHA	S.K.DWIBEDI VS	// 0 //
225	WP(C)/0008419/2020	SARADA PRASAD TARAI VS MANMATH SWAIN	M/S.AMIT PRASAD BOSE VS	// 0 //
226	WP(C)/0008420/2020	IPSITA MOHANTY VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
227	WP(C)/0008421/2020	SWASTIK NAYAK	ANURAG PATI	//

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		VS	VS	0
		BIJU PATNAIK UNIVERSITY OF TECHNOLOGY		//
228	WP(C)/0008422/2020	RATNAMANI SAMAL	JANGYA PRAKASH PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0008423/2020	HRUDANANDA DAS	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0008424/2020	BIBHURANJAN SATAPATHY	SIDHARTHA DAS	//
		VS	VS	0
		COLLECTOR,KEONJHAR		//
231	WP(C)/0008425/2020	SHYAMAGHANA SAHU	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0008426/2020	AKSHAYA KUMAR SWAIN	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0008427/2020	SISIR KUMAR BISHOYI	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0008428/2020	SUBARNA PAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
235	WP(C)/0008429/2020	SURENDRANATH PATNAIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
236	WP(C)/0008430/2020	KARTIK CHANDRA PANDA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0008431/2020	RONY DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		CENTRAL ELECTRICITY SUPPLY UTILITY, CESU		//
238	WP(C)/0008432/2020	BALARAM MAHARANA	PRABIR KUMAR DAS	//
		VS	VS	0

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239	WP(C)/0008433/2020	STATE OF ODISHA BARUN KUMAR PRADHAN VS	ARUN KUMAR PATRA VS	// // 0
240	WP(C)/0008434/2020	STATE OF ODISHA TERSITA MALI VS	PRABIR KUMAR DAS VS	// // 0
241	WP(C)/0008435/2020	STATE OF ODISHA GHANASHYAM JAL VS	RANJIT SAMAL VS	// // 0
242	WP(C)/0008436/2020	STATE OF ODISHA TAPAN KUMAR RAUT VS	PRABIR KUMAR DAS VS	// // 0
243	WP(C)/0008437/2020	STATE OF ODISHA MAMATA RAY VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // 0
244	WP(C)/0008438/2020	STATE OF ODISHA CHHABI PRIYA PANIGRAHI VS	PRABIR KUMAR DAS VS	// // 0
245	WP(C)/0008439/2020	STATE OF ODISHA BHASKAR SAHU VS	ARUN KUMAR PATRA VS	// // 0
246	WP(C)/0008440/2020	STATE OF ODISHA SURENDRANATH SENAPATI VS	RANJIT SAMAL VS	// // 0
247	WP(C)/0008441/2020	STATE OF ODISHA SMITALIN SAHOO VS	NIRANJAN LENKA VS	// // 0
248	WP(C)/0008442/2020	STATE OF ODISHA DR.BALADEV ASH VS	SAMIR KUMAR MISHRA VS	// // 0
249	WP(C)/0008443/2020	STATE OF ODISHA ANAND ARLAND @ ANAND RAYMOND ARLAND VS	SAMIR KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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250	WP(C)/0008444/2020	SIDHARTH RAY VS BANK OF BARODA	GOURI MOHAN RATH VS	// 0 //
251	WP(C)/0008445/2020	MANOJ KUMAR NAYAK VS STATE OF ODISHA	S.K.DASH VS	// 0 //
252	WP(C)/0008446/2020	SUMI JAMUDA VS BHAJAMAN ROUT	K.K.BHUYAN VS	// 0 //
253	WP(C)/0008447/2020	SIBA PRASAD PADHI VS STATE OF ODISHA	S.K.DASH VS	// 0 //
254	WP(C)/0008448/2020	VENUS KUMAR NAYAK VS STATE OF ODISHA	S.K.DASH VS	// 0 //
255	WP(C)/0008449/2020	CHOUDHURY RAMESH CHANDRA KAR VS GOVT.OF INDIA	NIRANJAN PANDA VS	// 0 //
256	WP(C)/0008450/2020	MANIKESWARI GEMS (P) LTD VS STATE OF ODISHA	KARUNAKAR JENA VS	// 0 //
257	WP(C)/0008451/2020	BISWANATH SATAPATHY VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
258	WP(C)/0008452/2020	M/S. CALCUTTA MEDICAL IMAGING INSTITUTION VS STATE OF ODISHA	VENKATASINGH VS	// 0 //
259	WP(C)/0008453/2020	ARJUNA MOHAPATRA VS REGISTRAR,COOPERATIVE SOCITIES	BIRAJA PRASANNA SATAPATHY VS	// 0 //
260	WP(C)/0008454/2020	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
261	WP(C)/0008455/2020	M/S.AEROCOM PVT.LTD.	SMRUTI RANJAN PATI	//

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		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0008456/2020	JAYANTA KUMAR PALAI	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0008457/2020	MEETA TRIPATHY	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		AO, SYNDICATE BANK		//
264	WP(C)/0008458/2020	RABINARAYAN PARIDA	M/S.B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0008459/2020	BASANTA KUMAR MOHAPATRA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0008460/2020	DR.TRIBIKRAM DEBATA	V.NARASINGH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0008461/2020	SANKARSAN SAHU	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0008462/2020	KUNI SAHOO	BISIKESAN PRADHAN	//
		VS	VS	0
		UNION OF INDIA		//
269	WP(C)/0008463/2020	HITENDRA NAHAK	MANORANJAN ACHARYA	//
		VS	VS	0
		BANITA SENAPATI		//
270	WP(C)/0008464/2020	BISHNU KUMAR BEHERA	TAPAN KUMAR BISWAL	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY TO GOVT REVENUE AND DISASTER MANAGEMENT DEPT		//
271	WP(C)/0008465/2020	SAROJ KUMAR PANDA	S.S.RAO	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0008466/2020	BHAGIRATHI PRUSTY	TAPAN KUMAR BISWAL	//
		VS	VS	0



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273	WP(C)/0008467/2020	STATE OF ODISHA ARATI SANDHA VS	BIREN SANKAR TRIPATHY VS	// // 0
274	WP(C)/0008468/2020	STATE OF ODISHA MAMATA MANJARI DEI VS	SANTOSH KUMAR SWAIN VS	// // 0
275	WP(C)/0008469/2020	STATE OF ODISHA GYANA PRAKASH SAHU VS	ALOK KUMAR MOHAPATRA VS	// // 0
276	WP(C)/0008470/2020	STATE OF ODISHA TULSI @ TULSIRAM PATEL VS	TRILOCHAN NANDA VS	// // 0
277	WP(C)/0008471/2020	STATE OF ODISHA SADANANDA NAIK VS	M/S.J.K.MISHRA..2 VS	// // 0
278	WP(C)/0008472/2020	STATE OF ODISHA DUSHMANTA KUMAR PALAI VS	ARUN KUMAR PATRA VS	// // 0
279	WP(C)/0008473/2020	STATE OF ODISHA BANKA BIHARI DAS VS	SUBASH CHANDRA PANI VS	// // 0
280	WP(C)/0008474/2020	UNION OF INDIA GHANSHYAM BIJULI VS	PRABIR KUMAR DAS VS	// // 0
281	WP(C)/0008475/2020	STATE OF ODISHA CHANDAN JENA VS	SUSHANTA KUMAR MISHRA VS	// // 0
282	WP(C)/0008476/2020	STATE OF ORISSA PRANATI MOHAPATRA VS	SUBASH CHANDRA PANI VS	// // 0
283	WP(C)/0008477/2020	UNION OF INDIA GIRIDHARI PATNAIK VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// // 0 //

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284	WP(C)/0008478/2020	RAGHUNATH BAL VS UNION OF INDIA	PRADEEP KUMAR MALLIK VS	// 0 //
285	WP(C)/0008479/2020	SAKUNTALA PATI VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
286	WP(C)/0008480/2020	SWAPNESWAR MALLICK VS STATE OF ODISHA	PRADEEP KUMAR MALLIK VS	// 0 //
287	WP(C)/0008481/2020	SHYAMALAL AGRAWAL VS STATE OF ORISSA	S.C.MEKAP VS	// 0 //
288	WP(C)/0008482/2020	SADANANDA KHAMARI VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
289	WP(C)/0008483/2020	SULOCHANDA BHOL VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
290	WP(C)/0008484/2020	SURESH KUMAR BHUYAN VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	// 0 //
291	WP(C)/0008485/2020	SANJAY KESHARI MOHAPATRA VS STATE OF ORISSA	B.B.ROUTRAY VS	// 0 //
292	WP(C)/0008486/2020	ARUN KUMAR DAS VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
293	WP(C)/0008487/2020	DURYODHAN DAS VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
294	WP(C)/0008488/2020	ARCHANA ACHARYA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
295	WP(C)/0008489/2020	GOURI SANKAR PANDA	SANGRAM MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0008490/2020	SANTILATA BEHERA	SAMARENDRA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0008491/2020	ASHISH KUMAR SAHOO	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0008492/2020	KABITA NAYAK	SAMARENDRA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0008493/2020	RUNUBALA MISHRA	SAMARENDRA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0008494/2020	SANTOSH MOHANTY	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ORISSA		//
301	WP(C)/0008495/2020	RAJENDRA NARAYAN SAHOO	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0008496/2020	GEENTANJALI JAGADALA	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0008497/2020	DILLIP KUMAR LENKA	SUSANTA KUMAR NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
304	WP(C)/0008498/2020	TARA PRASAD ACHARYA	SUSANTA KUMAR NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
305	WP(C)/0008499/2020	UTKAL HANDICAPPED WELFARE ORGANIZATION	G.N.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0008500/2020	SWADHIN BALA SATAPATHY	G.N.MISHRA	//
		VS	VS	0

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307	WP(C)/0008501/2020	STATE OF ODISHA PRAVAS CHANDRA SARANGI VS	G.N.MISHRA VS	// // 0
308	WP(C)/0008502/2020	THE EXECUTIVE ENGINEER CESU UTKAL HANDICAPPED WELFARE ORGANIZATION	TILAK MISHRA VS	// // 0
309	WP(C)/0008503/2020	STATE OF ODISHA PRABHAT CHANDRA MOHANTY VS	AVIJIT MIHSRA VS	// // 0
310	WP(C)/0008504/2020	STATE OF ODISHA SUBASH CHANDRA KHUNTIA VS	BIDYALOK MOHAPATRA VS	// // 0
311	WP(C)/0008505/2020	STATE OF ODISHA SNEHALATA PRADHAN VS	BIDYALOK MOHAPATRA VS	// // 0
312	WP(C)/0008506/2020	STATE OF ODISHA PRASANTI MISHRA VS	BIDYALOK MOHAPATRA VS	// // 0
313	WP(C)/0008507/2020	STATE OF ODISHA SANDIPNA MISHRA VS	AMAR PATANAİK VS	// // 0
314	WP(C)/0008508/2020	STATE OF ODISHA GIRIJA PRASAD DASH VS	BIDYALOK MOHAPATRA VS	// // 0
315	WP(C)/0008509/2020	STATE OF ODISHA MANOJ KUMAR MEHER VS	BIDYALOK MOHAPATRA VS	// // 0
316	WP(C)/0008510/2020	STATE OF ODISHA DR.SASMITA SATAPATHY VS	M/S. AMAR PATNAİK VS	// // 0
317	WP(C)/0008511/2020	STATE OF ODISHA DILLIP KUMAR SAHOO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// // 0 //

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318	WP(C)/0008512/2020	MALAYA KUMAR MUDULI VS STATE OF ODISHA	M/S.BIDYALOK MOHAPATRA VS	// 0 //
319	WP(C)/0008513/2020	PRAKASH KUMAR PRADHAN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
320	WP(C)/0008514/2020	M/S.FORTUNE GROUP SUPER CLASS CONTRACTOR VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
321	WP(C)/0008515/2020	M/S FORTUNE GROUP VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
322	WP(C)/0008516/2020	M/S.FORTUNE GROUP SUPER CLASS CONTRACTOR VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
323	WP(C)/0008517/2020	M/S FORTUNE GROUP VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
324	WP(C)/0008518/2020	M/S.FORTUE GROUP SUPER CLASS CONTRACTOR VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
325	WP(C)/0008519/2020	M/S FORTUNE GROUP VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
326	WP(C)/0008520/2020	M/S.FORTUNE GROUP SUPER CLASS CONTRACTOR VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
327	WP(C)/0008521/2020	M/S FORTUNE GROUP VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
328	WP(C)/0008522/2020	STATE OF ODISHA VS SUSAMA DAS	ADDL.GOV.T.ADVOCATE VS	// 0 //
329	WP(C)/0008523/2020	INTERNATIONAL INSTITUTE OF INFORMATION TECHNOLOGY VS STATE OF ODISHA	PRAKASH MOHAPATRA VS	// 0 //

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		VS	VS	0
		ASST.COMMISSIONER OF INCOME TAX		//
330	WP(C)/0008524/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		JAYANTI BEHERA		//
331	WP(C)/0008525/2020	RAJIB KUMAR BEHERA	SUBRAT SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0008526/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		ARNAPURNA JENA		//
333	WP(C)/0008527/2020	M/S.TARINI PRASAD MOHANTY	JAGABANDHU SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
334	WP(C)/0008528/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		BHABAGRAHI NAIK		//
335	WP(C)/0008529/2020	SARAT KUMAR ACHARYA	K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
336	WP(C)/0008530/2020	SURIT RANAJN CHOPDAR	SMRUTI RANAJN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0008531/2020	MANOJ KUMAR BORAD	K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
338	WP(C)/0008532/2020	PRAMODA NAYAK	SANJIB MOHANTY	//
		VS	VS	0
		GENERAL MANAGER LIC OF INDIA		//
339	WP(C)/0008533/2020	SUBRAT MOHANTY	K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
340	WP(C)/0008534/2020	BANSIDHAR ACHARYA	SUBHENDU KUMAR DAS	//
		VS	VS	0

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341	WP(C)/0008535/2020	STATE OF ODISHA SHIAK MUSLIM TULLA VS UNION OF INDIA	K.C.MAJHI VS	// // 0 //
342	WP(C)/0008536/2020	PRASANTA KISHORE BHUKTA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
343	WP(C)/0008537/2020	GOPAL KRUSHNA DASH VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
344	WP(C)/0008538/2020	RASANANDA SAMAL @ SUNDARA VS COLLECTOR JAGATSINGHPUR	S.K.DASH VS	// 0 //
345	WP(C)/0008539/2020	PABITRA KUMAR NAYAK VS STATE OF ODISHA	S.K.DASH VS	// 0 //
346	WP(C)/0008540/2020	PRATAP CHANDRA PAIKARAY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
347	WP(C)/0008541/2020	MURALI RAGADA VS MURABATI SAHOO	PRAFULLA CHANDRA DAS VS	// 0 //
348	WP(C)/0008542/2020	SEKHAR PRADHAN VS STATE OF ORISSA	P.C.MISHRA VS	// 0 //
349	WP(C)/0008543/2020	SIBA NARAYAN SAHU VS STATE OF ODISHA	P.C.MISHRA VS	// 0 //
350	WP(C)/0008544/2020	SUJIT KUMAR SWAIN VS UNION OF INDIA	G.K.NANDA VS	// 0 //
351	WP(C)/0008545/2020	KALPANA NAYAK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //

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352	WP(C)/0008546/2020	RAJENDRA MOHANTA VS STATE OF ODISHA	K.K.MOHANTA VS	// 0 //
353	WP(C)/0008547/2020	PRABIR NAYAK VS COLLECTOR-CUM-DM, BHADRAK	GYANESWAR SATPATHY VS	// 0 //
354	WP(C)/0008548/2020	SOMANATH NAYAK VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
355	WP(C)/0008549/2020	SIBA PRASAD PANDA VS UNION OF INDIA	K.C.DASH VS	// 0 //
356	WP(C)/0008550/2020	PARTHA SARATHI SAHOO VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
357	WP(C)/0008551/2020	NALINIKANTA BISWAL VS UNION OF INDIA	K.C.DASH VS	// 0 //
358	WP(C)/0008552/2020	PANCHU ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
359	WP(C)/0008553/2020	SUDHARKAR DASH VS UNION OF INDIA	K.C.DASH VS	// 0 //
360	WP(C)/0008554/2020	JHUNULATA SARANGI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
361	WP(C)/0008555/2020	JAMINIKANTA PATTNAIK VS STATE OF ODISHA	ARCHANA MOHANTY VS	// 0 //
362	WP(C)/0008556/2020	SRIDHARA CHANDRA PAL VS UNION OF INDIA	K.C.DASH VS	// 0 //
363	WP(C)/0008557/2020	MALAYA KUMAR MUKHERJEE	SABYASACHI MISHRA	//



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		VS	VS	0
		UNION OF INDIA		//
364	WP(C)/0008558/2020	PRAVAKAR MOHANTY	LALIT NARAYAN PATNAIK	//
		VS	VS	0
		TAHASILDAR, PURI		//
365	WP(C)/0008559/2020	PRAMOD KUMAR SAHOO	SABYASACHI MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
366	WP(C)/0008560/2020	ARCHANA DEO	SABYASACHI MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
367	WP(C)/0008561/2020	MADHUMITA PATNAIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ORISSA		//
368	WP(C)/0008562/2020	BIDHU BHUSAN PATRA	SABYASACHI MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
369	WP(C)/0008563/2020	JUGANTA KUMAR DAS	SABYASACHI MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
370	WP(C)/0008564/2020	DILIP KUMAR SAHOO	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ORISSA		//
371	WP(C)/0008565/2020	HARIBANDHU KATHAR	B.M.SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI		//
372	WP(C)/0008566/2020	PRAMODA KUMAR SATAPATHY	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0008567/2020	BHARGAB MISHRA	B.M.SARANGI	//
		VS	VS	0
		REGIONAL MANAGER, RBI		//
374	WP(C)/0008568/2020	MUNSI ABDUL RIAZ ALLIK	B.M.SARANGI	//
		VS	VS	0

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375	WP(C)/0008569/2020	REGIONAL MANAGER, RBI SADANANDA PANIGRAHI VS THE UNITED INDIA INSURANCE COMPANY LTD.	MIRRA GHOSE VS	// // 0 //
376	WP(C)/0008570/2020	MADHAB CHANDRA SAHOO VS STATE OF ORISSA	RABINDRA KUMAR PRUSTY VS	// 0 //
377	WP(C)/0008571/2020	PRAKASH CHANDRA ACHARYA VS STATE OF ODISHA	SIDHARTHA MISHRA(1) VS	// 0 //
378	WP(C)/0008572/2020	SUKESH KUMAR PANDA VS STATE OF ORISSA	SIBANARAYAN BISWAL VS	// 0 //
379	WP(C)/0008573/2020	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
380	WP(C)/0008574/2020	SATYA NARAYAN RATH VS STATE OF ORISSA	SIBANARAYAN BISWAL VS	// 0 //
381	WP(C)/0008575/2020	DEBAJANI PATALASINGH VS STATE OF ODISHA	PRAKASH KUMAR DALAI VS	// 0 //
382	WP(C)/0008576/2020	KSHIROD KUMAR NANDI VS STATE OF ORISSA	SIBANARAYAN BISWAL VS	// 0 //
383	WP(C)/0008577/2020	SATYA NARAYAN RATH VS STATE OF ORISSA	SIBANARAYAN BISWAL VS	// 0 //
384	WP(C)/0008578/2020	M/S.OASIS AGRO PVT.LTD VS UCO BANK CRP BRANCH	M/S. C.CHOUDHURY VS	// 0 //
385	WP(C)/0008579/2020	KSHIROD KUMAR NANDI VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //

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386	WP(C)/0008580/2020	BHABANI CHARAN BISWAL VS STATE OF ORISSA	SIBANARAYAN BISWAL VS	// 0 //
387	WP(C)/0008581/2020	PUSPANJALI SAHOO VS SECRETARY LOKAYUKTA	CHINMAYA MOHANTY VS	// 0 //
388	WP(C)/0008582/2020	NARENDRA SAHOO VS SUB DIVISIONAL MAGISTRATE, JAJPUR	L.MISHRA VS	// 0 //
389	WP(C)/0008583/2020	SAMIRA BHUE VS DIRECTOR INSPECTOR GENERAL	M/S.B.B.ROUTRAY VS	// 0 //
390	WP(C)/0008584/2020	BIJAY KUMAR SWAIN VS STATE BANK OF INDIA	PRABODHA CH.NAYAK VS	// 0 //
391	WP(C)/0008585/2020	JANAKI MOHAPATRA VS STATE OF ODISHA	RABI NARAYAN MISHRA 2 VS	// 0 //
392	WP(C)/0008586/2020	RAMACHANDRA BEHERA VS STATE OF ODISHA	SAMARENDRA PATTANAIAK VS	// 0 //
393	WP(C)/0008587/2020	BASANTI SOREN VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
394	WP(C)/0008588/2020	M/S.B.K.CONSTRUCTIONS AND CO. VS STATE OF ODISHA	DAMODAR PATI VS	// 0 //
395	WP(C)/0008589/2020	JYOTI RANJAN NAYAK VS STATE OF ODISHA	G.BEHERA VS	// 0 //
396	WP(C)/0008590/2020	PRASANTA KUMAR DAS VS STATE OF ODISHA	SITAKANTA HOTA VS	// 0 //
397	WP(C)/0008591/2020	BASANT KUMAR BEHERA	PRABHU PRASANNA BEHERA	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0008592/2020	MANORANJAN PRADHAN	SUSANTA KUMAR MISHRA	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY REVENUE AND DISASTER MANAGERMENT DEPT		//
399	WP(C)/0008593/2020	ACHYUTANANDA BEHERA	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0008594/2020	M/S. B.RAMANAIAH CONSTRUCTIONS	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0008595/2020	RUKMANI DSASH	RASHMI KANTA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0008596/2020	MANJULA MOHANTY	M/S.RASHMI KANTA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0008597/2020	SHIBA PRASAD ROUT	M/S.BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0008598/2020	SUDHANSU SEKHAR PANIGRAHI	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0008599/2020	TRILOCHAN PATTANAIAK	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0008600/2020	RAJENDRA KUMAR NAIK	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0008601/2020	SURENDRA SETHY	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
408	WP(C)/0008602/2020	SANTOSH KUMAR PARIDA	BISWABIHARI MOHANTY	//
		VS	VS	0

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409	WP(C)/0008603/2020	STATE OF ODISHA RAJASHREE NALINI MOHANTY VS	BISWABIHARI MOHANTY VS	// // 0
410	WP(C)/0008604/2020	STATE OF ODISHA SIKANDAR MALLICK VS	G.BEHERA VS	// // 0
411	WP(C)/0008605/2020	AUTHORISED OFFICER BINAPANI DASH VS	ALOK KUMAR DAS VS	// // 0
412	WP(C)/0008606/2020	STATE OF ORISSA ADWAIT CHARAN JENA VS	SAMEER KUMAR DAS VS	// // 0
413	WP(C)/0008607/2020	STATE OF ODISHA M/S. B.C.BHUYAN CONSTRUCTIONS PVT.LTDB.P.MOHANTY VS	VS	// // 0
414	WP(C)/0008608/2020	THE PROJECT ENGINEER, P.M. UNIT-I,OWSSB JANARDAN MAHALA VS	SAMEER KUMAR DAS VS	// // 0
415	WP(C)/0008609/2020	STATE OF ODISHA M/S B.C.BHUYAN CONSTRUCTIONS PVT.LTD.B.P.MOHANTY VS	VS	// // 0
416	WP(C)/0008610/2020	THE ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION M/S B.C.BHUYAN CONSTRUCTIONS PVT.LTD.B.P.MOHANTY VS	VS	// // 0
417	WP(C)/0008611/2020	THE EXECUTIVE ENGINEER, CUTTACK M/S B.C.BHUYAN CONSTRUCTIONS PVT.LTD.B.P.MOHANTY VS	VS	// // 0
418	WP(C)/0008612/2020	THE EXECUTIVE ENGINEER, BBSR KALIDAS BEHERA VS	AMITAV TRIPATHY VS	// // 0
419	WP(C)/0008613/2020	STATE OF ODISHA M/S UNITED PROFESSIONAL VS	BIPLABA P.B.BAHALI VS	// // 0
		STATE OF ODISHA		//

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420	WP(C)/0008614/2020	KAILASH CHANDRA SAHU VS STATE OF ODISHA	R.N.PATNAIK VS	// () //
421	ABLAPL/0003268/2020	DIBAKAR UPADHYA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	KHAIRA /37 /2020 () //
422	ABLAPL/0003269/2020	LAXMAN MAJHI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	KHAIRA /40 /2020 () //
423	ABLAPL/0003270/2020	RABINDRA MAJHI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	KHAIRA /40 /2020 () //
424	ABLAPL/0003271/2020	PRASANTA PUTEL VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KANTAMAL /57 /2019 () //
425	ABLAPL/0003272/2020	ASHOK PRADHAN VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	HANDAPA /27 /2020 () //
426	ABLAPL/0003273/2020	ANTARYAMI SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /121 /2018 () //
427	ABLAPL/0003274/2020	NAYANABALA SAHOO VS STATE OF ODISHA	J.N.PANDA VS	BADAGODA P.S. /195 /2019 () //
428	ABLAPL/0003275/2020	TUSHAR KANTA PANDA VS STATE OF ODISHA	SASANKA S.SATAPATHY VS	//0 () //
429	ABLAPL/0003276/2020	SAMBIT KUMAR NAYAK @ BUNTY VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KENDRAPARA /45 /2020 () //
430	ABLAPL/0003277/2020	BAPUN @ AMIT KUMAR PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /450 /2019 () //
431	ABLAPL/0003278/2020	NARENDRA PARIDA @ NARU PARIDA	TARA PRASAD MOHAPATRA	BRAHMAGIRI /189 /2019

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
432	ABLAPL/0003279/2020	STATE OF ODISHA SANTOSH KUMAR MOHARANA	SUKANTA KUMAR DALAI	// RAYAGADA TOWN /46 /2020
		VS	VS	()
433	ABLAPL/0003280/2020	STATE OF ODISHA MITHUN @ BALAKRUSHNA ROUT	AMIT KU NATH	// ANGUL TOWN /838 /2019
		VS	VS	()
434	ABLAPL/0003281/2020	STATE OF ODISHA SUDHANSHU SEKHAR DALAI	SAMVIT MOHANTY	// JAGATSINGPUR /49 /2020
		VS	VS	()
435	ABLAPL/0003282/2020	STATE OF ODISHA PABITRA SETHI	AMULYA RATNA PANDA	// VIGILANCE PS (BERHAMPUR) /65 /2017
		VS	VS	()
436	ABLAPL/0003283/2020	STATE OF ODISHA(VIG.) PRASANNA BEHERA	STATE OF ODISHA	// ANGUL TOWN /193 /2020
		VS	VS	()
437	ABLAPL/0003284/2020	STATE OF ODISHA SANTOSH KUMAR PAHADSINGH	S.R.DAS	// BADAGODA P.S. /70 /2020
		VS	VS	()
438	ABLAPL/0003285/2020	STATE OF ODISHA SK.IMRAN @ SADDAM	BISWAJIT NAYAK	// JATNI P.S. /42 /2020
		VS	VS	()
439	ABLAPL/0003286/2020	STATE OF ODISHA RAISEN HEMBRUMB	S.K.BHANJADEO	// REMUNA /28 /2020
		VS	VS	()
440	ABLAPL/0003287/2020	STATE OF ODISHA AJAYA KUMAR OJHA @ AJU	GYANALOKA MOHANTY	// TIRTOL /64 /2020
		VS	VS	()
441	ABLAPL/0003288/2020	STATE OF ODISHA CHANDA @ GRAMESWAR SAHOO	SURYA NARAYAN MISHRA	// BRAHMAGIRI /185 /2015
		VS	VS	()
442	ABLAPL/0003289/2020	STATE OF ODISHA JITANA KUMAR SAHOO	J.N.PANDA	// BADAGODA P.S. /195 /2019
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/03/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
443	ABLAPL/0003290/2020	STATE OF ODISHA RABI MEHER VS	PRASANTA KUMAR ROUTRAY VS	// BHEDEN /27 /2020 ()
444	ABLAPL/0003291/2020	STATE OF ODISHA SABDA BIHARI SAHU VS	PRASANTA KUMAR ROUTRAY VS	// SOHELLA /10 /2020 ()
445	ABLAPL/0003292/2020	STATE OF ODISHA SANJAY KUMAR GIRI VS	J.K.KHUNTIA VS	// BALIAPAL /43 /2020 ()
446	ABLAPL/0003293/2020	STATE OF ODISHA RAMESH NAIK VS	UMAKANTA BARIK VS	// BHAWANIPATNA SADAR /11 /2020 ()
447	ABLAPL/0003294/2020	STATE OF ODISHA PADIA KABASI VS	PRASANTA KUMAR NANDA VS	// MALKANGIRI /49 /2020 ()
448	ABLAPL/0003295/2020	STATE OF ODISHA RANJIT KUMAR BEHERA VS	PARTHA SARATHI DAS VS	// CHAMPUA /39 /2020 ()
449	ABLAPL/0003296/2020	STATE OF ODISHA PRAMODINI NAYAK VS	PRITISH KUMAR SAHU VS	// HANDAPA /28 /2020 ()
450	ABLAPL/0003297/2020	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	CHITTA RANJAN DASH VS	// CAPITAL P.S. /94 /2020 ()
451	ABLAPL/0003298/2020	STATE OF ODISHA SAUMYARANJAN MANDHATA VS	CHITTA RANJAN DASH VS	// BANAPUR P.S. /34 /2020 ()
452	ABLAPL/0003299/2020	STATE OF ODISHA BISWAJIT JENA VS	CHITTA RANJAN DASH VS	// NAYAPALLI P.S. /369 /2017 ()
453	ABLAPL/0003300/2020	STATE OF ODISHA SARAT KUMAR DEHURY VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// NAKTIDEUL /136 /2019 () //



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**FILING REPORT AS ON :03/03/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
454	ABLAPL/0003301/2020	PARAMESWAR DASH VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	PANIKOILI /52 /2020 () //
455	ABLAPL/0003302/2020	PARSURAM @ PRASANNA PAIKARAY VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	KANAS /21 /2020 () //
456	ABLAPL/0003303/2020	ANTARYAMI PRADHAN VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	BARAMBA /284 /2019 () //
457	ABLAPL/0003304/2020	BIRANCHI NARAYAN BARAD VS STATE OF ODISHA	ASHOK KUMAR SWAIN-1 VS	RANPUR /52 /2020 () //
458	ABLAPL/0003305/2020	ASHOK PALEI @ ASHOK KUMAR PALEI VS STATE OF ODISHA	KARUNAKAR GAYA VS	BALANGA /10 /2020 () //
459	ABLAPL/0003306/2020	P.DEEPAK @ JOHNNY @ JANU VS STATE OF ODISHA	BISWAJIT NAYAK VS	JATNI P.S. /43 /2020 () //
460	ABLAPL/0003307/2020	RAJANI DEI @ NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /59 /2020 () //
461	ABLAPL/0003308/2020	SRITAM KUMAR MISHRA VS STATE OF ODISHA	B.K.NAYAK VS	PIPLI /56 /2020 () //
462	ABLAPL/0003309/2020	BABU JENA VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	PIPLI /52 /2020 () //
463	ABLAPL/0003310/2020	MANGULI SWAIN @ MANGULI CHARAN SWAIN VS STATE OF ODISHA	RIJEET MISHRA VS	RAJNAGAR /15 /2020 () //
464	ABLAPL/0003311/2020	AMIT KUMAR MOHANTY VS STATE OF ODISHA	DEVASHIS PANDA VS	KENDRAPARA /50 /2020 () //
465	ABLAPL/0003312/2020	SAMBIT KANUNGO	KASHINATH PATNAIK	CHOUDWAR /40 /2015

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**FILING REPORT AS ON :03/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	ABLAPL/0003313/2020	STATE OF ODISHA GYANA RANJAN SAHOO	PRASANTA KUMAR SAHOO	// BALLIGUDA /131 /2018
		VS	VS	()
467	ABLAPL/0003314/2020	STATE OF ODISHA SHEKH JANGIR KHAN @ JANGIR KHAN	DEEPAK KU SAHOO	// KENDRAPARA /222 /2019
		VS	VS	()
468	ABLAPL/0003315/2020	STATE OF ODISHA RANJAN KUMAR MALIK	MAHES DAS	// PATTAMUNDAI /209 /2010
		VS	VS	()
469	ABLAPL/0003316/2020	STATE OF ODISHA BASUDEV TRIPATHY	AJIT CH.PANDA	// BAGHAMARI /18 /2020
		VS	VS	()
470	ABLAPL/0003317/2020	STATE OF ODISHA SUKANTI PRADHAN	JAYADEBA BEHERA	// RANPUR /32 /2020
		VS	VS	()
471	ABLAPL/0003318/2020	STATE OF ODISHA BHIMA KANDI	N.BISWAL	// KAKATAPUR /65 /2017
		VS	VS	()
472	ABLAPL/0003319/2020	STATE OF ODISHA NAKULA PATALASINGH	ARCHANA MOHANTY	// PURI TOWN /39 /2020
		VS	VS	()
473	ABLAPL/0003320/2020	STATE OF ODISHA BIDYADHAR DEY	PRAVASH CHANDRA JENA	// / /0
		VS	VS	()
474	ABLAPL/0003321/2020	STATE OF ODISHA PHULA NAYAK	SATYA NARAYAN MISHRA-4	// NAIKANI-DIHI /26 /2020
		VS	VS	()
475	ABLAPL/0003322/2020	STATE OF ODISHA CHITTA RANJAN SWAIN	SANGRAM RATH	// KALINGA NAGAR /26 /2020
		VS	VS	()
476	ABLAPL/0003323/2020	STATE OF ODISHA SK ZABAR	BHARAT JALLI	// BANARAPAL /49 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0003324/2020	STATE OF ODISHA SAMIR RANJAN DAS VS	BISWARANJAN DALAI VS	// BALIANTA P.S. /30 /2020 ()
478	ABLAPL/0003325/2020	STATE OF ODISHA GURUPADA GHARAI VS	PRAMOD KUMAR JENA VS	// SINGLA /39 /2020 ()
479	ABLAPL/0003326/2020	STATE OF ODISHA ASHOK PARIDA VS	MOHENDRA DALAI VS	// PURIGHAT /35 /2020 ()
480	ABLAPL/0003327/2020	STATE OF ODISHA SRIKRISHNA GIRI @ CHUTKI VS	ARUN KUMAR PATRA VS	// TANGARPALI /30 /2017 ()
481	ABLAPL/0003328/2020	STATE OF ODISHA K. RAJU VS	RAVI SHANKAR SAMAL VS	// / /0 ()
482	ABLAPL/0003329/2020	STATE OF ODISHA MOHAN MALLIK VS	R.K.KANUNGO VS	// KHALLIKOTE /75 /2020 ()
483	ABLAPL/0003330/2020	STATE OF ODISHA SAIRENDRI PRADHANI VS	G.N.MISHRA VS	// AMBADOLA /102 /2019 ()
484	ABLAPL/0003331/2020	STATE OF ODISHA DAYANIDHI SETHI VS	PRADEEP KUMAR DAS VS	// BHADRAK TOWN /281 /2018 ()
485	ABLAPL/0003332/2020	STATE OF ODISHA PRAFULLA KUMAR SINGH VS	RANJIT MOHANTY VS	// PATKURA /212 /2007 ()
486	ABLAPL/0003333/2020	STATE OF ODISHA SUDARSHAN NAIK VS	GIRIJA SANKAR NAYAK VS	// PARJANG /317 /2019 ()
487	ABLAPL/0003334/2020	STATE OF ODISHA SANJAYA KUMAR MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// KANTAMAL /30 /2019 () //

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### FILING REPORT AS ON :03/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0003335/2020	KRUSHNA CHANDRA PALEI VS STATE OF ODISHA	S.S.RAY-2 VS	BAMBARI /01 /2018 () //
489	ABLAPL/0003336/2020	GURJEET SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASUDEVPUR /34 /2020 () //
490	ABLAPL/0003337/2020	ANTARYAMI SAHOO VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	BALIPATNA /50 /2020 () //
491	ABLAPL/0003338/2020	BISWAJIT ROUSTRAY @ NANDU VS STATE OF ODISHA	S.K.SARANGI VS	BALIANTA P.S. /159 /2017 () //
492	ABLAPL/0003339/2020	SANTOSH PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /64 /2019 () //
493	ABLAPL/0003340/2020	MANAS BEHERA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	NIALI /29 /2020 () //
494	ABLAPL/0003341/2020	GOPINATH PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /89 /2016 () //
495	ABLAPL/0003342/2020	MANOJ KUMAR ROUT VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /313 /2019 () //
496	ABLAPL/0003343/2020	SASIKANT SAHOO @ KALU SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /95 /2004 () //
497	ABLAPL/0003344/2020	RADHASHYAM SAHU VS STATE OF ODISHA	ASIT KU JENA VS	BHOGRAI /43 /2020 () //
498	ABLAPL/0003345/2020	JUDHISTIR TARAI VS STATE OF ODISHA	AVIRAM PATRA VS	MANCHESWAR P.S. /10 /2020 () //
499	ABLAPL/0003346/2020	SIBA MAJHI	MANAS CHAND	TANGI (KHURDA) /68 /2020

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**FILING REPORT AS ON :03/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0003347/2020	STATE OF ODISHA FAKIR @ FAKIR CHARAN JENA	CHHABI BEHERA	// NIALI /40 /2020
		VS	VS	()
501	ABLAPL/0003348/2020	STATE OF ODISHA BISHAL NAIK	SAMARENDRA BAHADUR	// TAISARA /19 /2020
		VS	VS	()
502	ABLAPL/0003349/2020	STATE OF ODISHA HIMANGA MALI	SAROJ KUMAR MOHANTY	// MAHILA P.S. BUXIBAZAR /120 /2019
		VS	VS	()
503	ABLAPL/0003350/2020	STATE OF ODISHA SOUMITRA MALI	SAROJ KUMAR MOHANTY	// MAHILA P.S. BUXIBAZAR /120 /2019
		VS	VS	()
504	ABLAPL/0003351/2020	STATE OF ODISHA SUKANTA KUMAR SETHY	B.K.NAYAK	// PIPLI /111 /2015
		VS	VS	()
505	ABLAPL/0003352/2020	STATE OF ODISHA GOBARDHAN PRADHANA	B.B.ROUTRAY	// KANIHA /15 /2020
		VS	VS	()
506	ABLAPL/0003353/2020	STATE OF ODISHA SAI LAXMI PRASAD PALLAI	K.M.NITIN	// JATNI P.S. /79 /2020
		VS	VS	()
507	ABLAPL/0003354/2020	STATE OF ODISHA DILLIP KUMAR NAYAK BEHERA @ DILLIP BEHERA	PERSANNA KUMAR MISHRA	// MUNIGUDA /16 /2020
		VS	VS	()
508	ABLAPL/0003355/2020	STATE OF ODISHA KASHINATH GHIA	P.R.MISHRA	// BHADRAK RURAL /126 /2020
		VS	VS	()
509	ABLAPL/0003356/2020	STATE OF ODISHA NABIN SETH	RAJENDRA N.ROUT	// SOHELLA /17 /2020
		VS	VS	()
510	ABLAPL/0003357/2020	STATE OF ODISHA SURAMANI BEHERA	DAYANIDHI MISHRA	// VIGILANCE PS (BERHAMPUR) /3 /2020
		VS	VS	()

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**FILING REPORT AS ON :03/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0003358/2020	STATE OF ODISHA SHYAMA PANCHABIHAR VS	BIJAYA KUMAR RAGADA VS	// BURLA /101 /2020 ()
512	ABLAPL/0003359/2020	STATE OF ODISHA PANU CHARAN SAHOO VS	DAYANIDHI MISHRA VS	// VIGILANCE PS (BERHAMPUR) /3 /2020 ()
513	ABLAPL/0003360/2020	STATE OF ODISHA RUDRA TAKRI NAIK VS	TUKUNA KUMAR MISHRA VS	// RAYAGADA TOWN /56 /2020 ()
514	ABLAPL/0003361/2020	STATE OF ODISHA SURAJ KUMAR RAULO VS	B.R.TRIPATHY VS	// KHURDA SADAR /114 /2019 ()
515	ABLAPL/0003362/2020	STATE OF ODISHA KALPABASI BEHERA VS	PRAKASH KUMAR MISHRA VS	// ANGUL TOWN /965 /2019 ()
516	ABLAPL/0003363/2020	STATE OF ODISHA DEEPAK KUMAR PRAMANIK VS	PRAMOD CHANDRA SEJPADA VS	// / /0 ()
517	ABLAPL/0003364/2020	STATE OF ODISHA TAPAN KUMAR PRADHAN VS	SURYA NARAYAN MISHRA VS	// GOP /41 /2020 ()
518	ABLAPL/0003365/2020	STATE OF ODISHA PRANAYA PRADHAN VS	SURYA NARAYAN MISHRA VS	// GOP /42 /2020 ()
519	ABLAPL/0003366/2020	STATE OF ODISHA HARI @ HARIHAR PRADHAN VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /143 /2009 ()
520	ABLAPL/0003367/2020	STATE OF ODISHA PURUSHOTTAM ROY VS	UMAKANTA BARIK VS	// / /0 ()
521	ABLAPL/0003368/2020	STATE OF ODISHA PRADEEP KANDI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// KAKATAPUR /152 /2019 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :03/03/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
522	ABLAPL/0003369/2020	PRASANNA KUMAR PALEI VS STATE OF ODISHA	S.K.BHANJADEO VS	BANAPUR P.S. /26 /2017 () //
523	ABLAPL/0003370/2020	BABRUBAHAN RANSINGH VS STATE OF ODISHA	N.SAHANI VS	TANGI (KHURDA) /42 /2020 () //
524	ABLAPL/0003371/2020	NARAYAN SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	KODALA /78 /2019 () //
525	ABLAPL/0003372/2020	TUNI JAYASINGH VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	ATHGARH /316 /2019 () //
526	ABLAPL/0003373/2020	RITIK SAHOO VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	SAHID NAGAR P.S. /116 /2020 () //
527	ABLAPL/0003374/2020	BAPI BHOI VS STATE OF ODISHA	DILLIP MOHANTY VS	PURI TOWN /16 /2020 () //
528	ABLAPL/0003375/2020	PRASANA SAMANTA VS STATE OF ODISHA	N.SAHANI VS	TANGI (KHURDA) /66 /2020 () //
529	ABLAPL/0003376/2020	GITTUA @ RAJENDRA SAMANTARAY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JANKIA P.S. /48 /2020 () //
530	WPC(OAC)/0000018/2018	DEEPAK KUMAR BHOI VS COLLECTOR, KANDHAMAL	M/S.BIRAJA PRASANNA SATAPATHY VS	// () //
531	WPC(OAC)/0000386/2019	RAJESH KUMAR GIRI VS STATE OF ODISHA	M/S.B.S.TRIPATHY VS	// () //
532	WPC(OAC)/0000517/2013	DIPTIRANJAN SENAPATI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
533	WPC(OAC)/0000913/2018	DR.ARJUN SAHU	M/S.MANOJA KUMAR KHUNTIA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
534	WPC(OAC)/0002192/2017	DEBITOSH MANNA	M/S. C.R.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
535	WPC(OAC)/0003002/2016	PARSURAM PARIDA	M/S.MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
536	WPC(OAC)/0003110/2018	SISIR KUMAR ROUT	M/S.CHITTA RANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
537	WPC(OAC)/0003187/2017	PRIYABRATA JENA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
538	WPC(OAC)/0003188/2017	KALYAN KUMAR MOHANTY	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
539	CONTC(CPC)/0000203/2019	TRUPTI NAIK	SUVASHISH PATTANAİK	//
		VS	VS	0
		DR.PRAMOD KUMAR MEHERDA		//



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MISC CASES FILED on :03/03/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	8/2020 CRP/2/2020	DASU SAHU-MP	RAI CHARAN MOHAPATRA
2	9/2020 CRLLP/65/2013	STATE-MP	MR.SURAJ MOHANTY,S.C.V
3	9/2020 CRP/3/2019	KALINGA INSTITUTE OF MINGING ENGINEERING AND TECHNOLOGY TRUST (KINET), MAHAPUR	SANJIB KUMAR TRIPATHY, S.S.DAS
4	18/2020 STREV/9/2020	M/S. B.K. CONSTRUCTION AND CO.-MP	DAMAODAR PATI
5	19/2020 STREV/9/2020	M/S. B.K. CONSTRUCTION AND CO.-MP	DAMAODAR PATI
6	20/2020 STREV/9/2020	M/S. B.K. CONSTRUCTION AND CO.-MP	DAMAODAR PATI
7	32/2020 LAA/10/2020	MUNIBAR BEHERA-MP	MOHENDRA KUMAR MOHAPATRO
8	33/2020 LAA/4/2020	UNION OF INDIA-MP	SATYASINDHU KASHYAP
9	33/2020 RFA/178/2006	KRUSHNA CH.PATNAIK-MP	M/S.ISWAR CH.DASH
10	34/2020 RFA/178/2006	KRUSHNA CH.PATNAIK-MP	M/S.ISWAR CH.DASH
11	35/2020 RFA/178/2006	KRUSHNA CH.PATNAIK-MP	M/S.ISWAR CH.DASH
12	48/2020 MATA/37/2020	G. DEBENDRA RAO-MP	BIGHNARAJ PANDA
13	49/2020 MATA/37/2020	G. DEBENDRA RAO-MP	BIGHNARAJ PANDA
14	50/2020 MATA/38/2020	MANOJ SENAPATI-MP	A.PATTANAİK
15	51/2020 MATA/81/2013	PRASANTA KU.PANDA-MP	M/S.LALATENDU SAMANTARAY
16	59/2020 CONTC/38/2020	ANNADA SANKAR DAS-MP	SANTOSH KUMAR PATTANAİK
17	73/2020 CRLMP/350/2020	AMITA DASH-MP	PRAFULLA KUMAR MALLICK
18	86/2020 TRP(C)/77/2020	SAILABASINI RAJ-MP	A.MOHANTA
19	103/2020 WPC(OAC)/3110/2018	SISIR KUMAR ROUT-MP	M/S.CHITTA RANJAN LENKA
20	104/2020 WPC(OAC)/2192/2017	DEBITOSH MANNA-MP	M/S. C.R.LENKA
21	105/2020 WPC(OAC)/3002/2016	PARSURAM PARIDA-MP	M/S.MANOJA KUMAR KHUNTIA
22	106/2020 WPC(OAC)/913/2018	DR.ARJUN SAHU-MP	M/S.MANOJA KUMAR KHUNTIA
23	115/2020 RPFAM/37/2020	MITARANI MOHANTY-MP	PRASANTA KUMAR SATAPATHY
24	116/2020 RPFAM/302/2019	SANGRAM KESHARI PATNAİK-MP	RANJAN KUMAR NAYAK
25	117/2020 RPFAM/302/2019	SANGRAM KESHARI PATNAİK-MP	RANJAN KUMAR NAYAK
26	118/2020	SUNIL KU.JENA-MP	M/S.A.K.BARALM/S AMITAV TRIPATHY,A.K.BEHERA

27	RPFAM/123/2017 165/2020 RSA/86/2020	PUVVALA NAGESWAR RAO-MP	DEEPALI MOHAPATRA
28	166/2020 RSA/87/2020	PUVVALA NAGESWAR RAO-MP	DEEPALI MOHAPATRA
29	208/2020	BALARAM BEHERA-MP	SOMANATH MISHRA
30	BLAPL/1714/2020 209/2020 BLAPL/2974/2018	ranjan kumar padhi-MP	ASIM AMITABH DASH , SRI ASHOK KUMAR MOHANTY
31	225/2020 FAO/295/2020	THE LEGAL MANAGER. ICICI LOMBARD G.I.CO. LTD.-MPJAYASANKAR MISHRA	
32	226/2020 FAO/296/2020	THE LEGAL MANAGER, ICICI LOMBARD G.I.CO. LTD.-MPJAYASANKAR MISHRA	
33	227/2020 FAO/300/2020	NIRANJAN PUROHIT-MP	MAHENDRA KUMAR SAHOO
34	228/2020 FAO/301/2020	DEBASHIS SATPATHY-MP	MAHENDRA KUMAR SAHOO
35	229/2020 FAO/302/2020	ROHITA PADHAN-MP	MAHENDRA KUMAR SAHOO
36	230/2020 FAO/303/2020	PRABHUDATTA HOTA-MP	MAHENDRA KUMAR SAHOO
37	231/2020 FAO/304/2020	SHIVARAM MEHER-MP	MAHENDRA KUMAR SAHOO
38	232/2020 FAO/305/2020	BASUDEV PATEL-MP	DHANANJAYA MUND
39	233/2020 FAO/306/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
40	234/2020 FAO/306/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
41	235/2020 FAO/307/2020	STATE OF ODISHA-MP	A.G.A.
42	236/2020 FAO/307/2020	STATE OF ODISHA-MP	A.G.A.
43	237/2020 FAO/593/2010	SK.JUMAN ALLI-MP	M/S.PRASANNA K.BHUYAN
44	238/2020 FAO/310/2020	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CORPORATION	<del>B.SUDHAKAR</del>
45	239/2020 CRLREV/188/2020	LAXMAN BEHERA-MP	NALINI KANTA MOHANTY
46	239/2020 FAO/311/2020	THE DIVISIONAL MANGER, M/S NATIONAL INSURANCE CORPORATION	<del>B.SUDHAKAR</del>
47	240/2020 CRLREV/188/2020	LAXMAN BEHERA-MP	NALINI KANTA MOHANTY
48	242/2020 CRLREV/189/2020	SATYA DHARUA-MP	KIRTAN DANG
49	243/2020 CRLREV/189/2020	SATYA DHARUA-MP	KIRTAN DANG
50	245/2020 CRLREV/190/2020	KARTIKA CHANDRA JENA-MP	UNMESH CHANDRA JENA
51	246/2020 CRLREV/192/2020	PRASANTA KUMAR DASH @ PRASANTA KUMAR DAS-MP	ARUN KUMAR BUDHIA
52	247/2020 CRLREV/193/2020	ARAKSHITA SETHI-MP	DHANANJAYA MUND
53	248/2020 CRLREV/194/2020	HEMAGINI BEHERA-MP	B.S.DASPARIDA
54	249/2020 CRLREV/195/2020	SHANTILATA JENA-MP	AMITAV TRIPATHY
55	251/2020 WA/74/2020	ODISHA GRAMYA BANK-MP	SAROJ KUMAR DAS
56	252/2020 WA/637/2019	KHAGESWAR MAJHI-MP	AMIYA KU.CHHATOI
57	253/2020 WA/637/2019	KHAGESWAR MAJHI-MP	AMIYA KU.CHHATOI

58	254/2020 WA/170/2020	STATE OF ORISSA-MP	A.G.A.
59	255/2020 WA/170/2020	STATE OF ORISSA-MP	A.G.A.
60	256/2020 WA/171/2020	STATE OF ODISHA-MP	A.G.A.
61	257/2020 WA/171/2020	STATE OF ODISHA-MP	A.G.A.
62	265/2020 CMP/252/2020	BANAMALI MISHRA-MP	SRIKANTA MAHUNTA
63	266/2020 CMP/253/2020	BISWAJIT DAS @ PADHI-MP	G.N.MISHRA
64	267/2020 CMP/1461/2018	SWADHINALATA DAS-MP	M/S.AMIT PRASAD BOSE
65	268/2020 CMP/255/2020	PRAHALLAD CHARAN SAHOO-MP	PITAMBAR PANDA
66	269/2020 CMP/256/2020	MEHMUDA BIBI-MP	L.MISHRA
67	270/2020 CMP/257/2020	SK.SOLAMAN @ SK.SOLEMAN @ SK.SOLEMAN ALI-MP	SAMVIT MOHANTY
68	271/2020 CMP/258/2020	SURSHRESTHA INFRACON PVT LTD-MP	PRASANTA KUMAR SATAPATHY
69	272/2020 CMP/111/2020	SARASWATI PATRA-MP	BANSHIDHAR BAUG
70	273/2020 CMP/259/2020	MATHURA NATH REAL ESTATE PVT LTD-MP	PRASANTA KUMAR SATAPATHY
71	274/2020 CMP/260/2020	BINOD MOHAPATRA-MP	HRUDANANDA MOHAPATRA
72	279/2020 MACA/156/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD-MP	PRASANTA KUMAR MAHALI
73	280/2020 MACA/170/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD-MP	PRASANTA KUMAR MAHALI
74	281/2020 MACA/149/2020	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD-MP	MAHITOSH SINHA AND ASSOCIATES
75	282/2020 MACA/150/2020	M/S. NATIONAL INSURANCE CO. LTD.-MP	MAHITOSH SINHA AND ASSOCIATES
76	283/2020 MACA/151/2020	M/S. NATIONAL INSURANCE CO. LTD.-MP	MAHITOSH SINHA AND ASSOCIATES
77	284/2020 MACA/152/2020	NEW INDIA ASSURANCE CO. LTD.-MP	MAHITOSH SINHA AND ASSOCIATES
78	285/2020 MACA/177/2020	ASIMA DAS-MP	PRABHAT KUMAR DAS
79	286/2020 MACA/166/2020	SAGAR BIRUA-MP	BHARAT CHANDRA PATRA
80	287/2020 MACA/178/2020	M/S.NATIONAL INSURANCE CO. LTD.-MP	NAYAN BEHARI DAS
81	288/2020 MACA/1005/2019	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD-MP	NAYAN BEHARI DAS
82	289/2020 MACA/179/2020	DIVISIONAL MANAGER, NATIONALA INSURANCE CO. LTD-MP	ANUPAM DASH
83	290/2020 MACA/179/2020	DIVISIONAL MANAGER, NATIONALA INSURANCE CO. LTD-MP	ANUPAM DASH
84	291/2020 MACA/179/2020	DIVISIONAL MANAGER, NATIONALA INSURANCE CO. LTD-MP	ANUPAM DASH
85	292/2020 MACA/180/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD-MP	ANUPAM DASH
86	293/2020 MACA/973/2019	NATIONAL INSURANCE CO. LTD.-MP	ANUPAM DASH
87	294/2020 MACA/180/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD-MP	ANUPAM DASH
88	295/2020 MACA/180/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD-MP	ANUPAM DASH
89	296/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD-MP	ANUPAM DASH

90	MACA/180/2020 297/2020	NEW INDIA ASSURANCE CO. LTD.-MP	NIRMAL CHANDRA MOHANTY
91	MACA/181/2020 298/2020	ORIENTAL INSURANCE COMPANY LTD.-MP	N.MOHANTY
92	MACA/182/2020 299/2020	ASSISTANT MANAGER,M/S.ICICI LOMBARD G.I.CO.LTD.-MP	G.P.DUTTA
93	MACA/413/2018 300/2020	THE DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	G.P.DUTTA
94	MACA/701/2018 301/2020	M/SORIENTAL INSURANCE CO.LTD.,CUTTACK-MP	G.P DUTTA
95	MACA/1300/2018 302/2020	D.M.,M/S.SORIENTAL INSURANCE CO.LTD.-MP	M/S.G.P.DUTTA
96	MACA/1290/2018 303/2020	ORIENTAL INSURANCE CO.LTD.-MP	M/S.G.P.DUTTA
97	MACA/1259/2017 304/2020	DM, THE ORIENTAL INSURANCE CO.LTD.,SUNDARGARH-MP	G.P.DUTTA
98	MACA/1301/2018 305/2020	ORIENTAL INSURANCE CO.LTD.-MP	M/S.G.P.DUTTA
99	MACA/993/2018 306/2020	D.M.,ORIENTAL INSURANCE CO.LTD.-MP	M/S.G.P.DUTTA
100	MACA/179/2019 307/2020	B.M.,ORIENTAL INSURANCE CO.LTD.-MP	M/S.G.P.DUTTA
101	MACA/1288/2018 308/2020	DIVISIONAL MANAGER,OIC LTD.SAMBALPUR-MP	M/S.G.P.DUTTA
102	MACA/696/2018 309/2020	DIVISIONAL MANAGER, OIC LTD.-MP	M/S.G.P.DUTTA
103	MACA/241/2018 310/2020	DM,M/SORIENTAL INSURANCE CO.LTD.,CUTTACK-MP	G.P DUTTA
104	MACA/1303/2018 311/2020	D.M.,ORIENTAL INSURANCE CO.LTD.-MP	M/S.G.P.DUTTA
105	MACA/1307/2018 312/2020	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	G.P.DUTTA
106	MACA/994/2018 313/2020	DIV.MANAGER,OIC COMPANY LTD.-MP	M/S.G.P.DUTTA
107	MACA/700/2018 314/2020	REGIONAL MANAGER,M/S.ORIENTAL INSURANCE CO.LTD.-MP	G.P.DUTTA
108	MACA/11/2018 315/2020	MANAGER CLAIM, (T.P.CE.,),REGIONAL OFFICE,M/S.ORIENTAL INSURANCE CO.LTD.-MP	G.P.DUTTA
109	MACA/1291/2018 316/2020	BM,ORIENTAL INSURANCE CO.LTD.,JEYPORE-MP	G.P DUTTA
110	MACA/1299/2018 317/2020	ORIENTAL INSURANCE CO.LTD.-MP	M/S.G.P.DUTTA
111	MACA/1310/2018 317/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
112	RVWPET/163/2020 318/2020	DM,ORIENTAL INSURANCE CO.LTD.,BALASORE-MP	G.P DUTTA
113	MACA/1297/2018 318/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
114	RVWPET/163/2020 319/2020	M/S.ORIENTAL INSURANCE CO.LTD.-MP	M/S.G.P.DUTTA
115	MACA/992/2018 319/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
116	RVWPET/164/2020 320/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
117	RVWPET/164/2020 321/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
118	RVWPET/164/2020 322/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
119	RVWPET/165/2020 323/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
120	RVWPET/165/2020 324/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
	RVWPET/166/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)

121	325/2020 RVWPET/166/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
122	326/2020 RVWPET/167/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
123	327/2020 RVWPET/167/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
124	328/2020 RVWPET/167/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
125	329/2020 RVWPET/168/2020	JUBEDA BAI-MP	SATYA NARAYAN MISHRA (4)
126	330/2020 RVWPET/170/2020	PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR	ANURAG DHARTH SANKAR MOHAPATRA (SR.S.C. (INCO
127	331/2020 RVWPET/158/2020	STATE OF ODISHA-MP	SR. S.C. (S AND ME)
128	332/2020 RVWPET/171/2020	STATE OF ODISHA-MP	A.G.A.
129	333/2020 RVWPET/171/2020	STATE OF ODISHA-MP	A.G.A.
130	347/2020 ABLAPL/7573/2019	M.VENKATESH-MP	ARUN KUMAR ACHARYA
131	350/2020 ABLAPL/13867/2019	ASHIS KUMAR SAHU-MP	SUBRATA PANDA
132	405/2020 CRLA/5/2019	DILLIP KUMAR ACHARYA@BABU-MP	GAUTAM MISRA
133	406/2020 CRLA/320/2007	HADU@PADMU KHAMARI-MP	M/S.N.C.PATI
134	407/2020 CRLA/28/2019	JATADHARI BEHERA-MP	M/S.R.N.MOHANTY
135	408/2020 CRLA/526/2017	JOGENDRA NAIK@JOGINDRA NAIK-MP	M/S.PRAHALLADA SAHU MR.SATYABRATA PRADHA
136	409/2020 CRLA/192/2020	SIBA SHANKAR DASH @ PINTU DASH-MP	H.K.MUND
137	410/2020 CRLA/193/2020	SIBA SHANKAR DASH @ PINTU DASH-MP	H.K.MUND
138	411/2020 CRLA/194/2020	SIBA SHANKAR DASH @ PINTU DASH-MP	H.K.MUND
139	412/2020 CRLA/195/2020	SIBA SHANKAR DASH @ PINTU DASH-MP	H.K.MUND
140	413/2020 CRLA/196/2020	SIBA SHANKAR DASH @ PINTU DASH-MP	H.K.MUND
141	414/2020 CRLA/197/2020	MADAN MOHAN ROUT-MP	BIBHU PRASAD DAS
142	415/2020 CRLA/197/2020	MADAN MOHAN ROUT-MP	BIBHU PRASAD DAS
143	416/2020 CRLA/197/2020	MADAN MOHAN ROUT-MP	BIBHU PRASAD DAS
144	417/2020 CRLA/198/2020	MAHAVIR TUDU @ MOHABIR TUDU-MP	SURYAKANTA DWIBEDI
145	418/2020 CRLA/198/2020	MAHAVIR TUDU @ MOHABIR TUDU-MP	SURYAKANTA DWIBEDI
146	419/2020 CRLA/198/2020	MAHAVIR TUDU @ MOHABIR TUDU-MP	SURYAKANTA DWIBEDI
147	420/2020 CRLA/810/2019	ARJUNA BHUYAN-MP	KURESH PRASAD DASH
148	421/2020 CRLA/200/2020	TILA SOURA-MP	M/S B.R.TRIPATHY
149	422/2020 CRLA/200/2020	TILA SOURA-MP	M/S B.R.TRIPATHY
150	423/2020 CRLA/201/2020	A.PRASAD RAO-MP	TUKUNA KU MISHRA
151	424/2020 CRLA/202/2020	KRUPASINDHU ROUT-MP	PRASANTA KUMAR SAHOO
152	425/2020	KRUPASINDHU ROUT-MP	PRASANTA KUMAR SAHOO

153	CRLA/202/2020 426/2020	TURAM MUNDA-MP	MUKUNA CH. MISHRA
154	CRLA/203/2020 427/2020	BULA @ SUKANTA MALLIK-MP	BIKRAM CHANDRA GHADEI
155	CRLA/204/2020 428/2020	BULA @ SUKANTA MALLIK-MP	BIKRAM CHANDRA GHADEI
156	CRLA/204/2020 429/2020	CHITTA RANJAN PUROHIT-MP	DILLIP MOHANTY
157	CRLA/205/2020 430/2020	SUBAS CHANDRA PATNAIK-MP	PRATYUSHA NAIDU
158	CRLA/206/2020 436/2020	SK. MONTU HOQUE-MP	BHARATI JALLI
159	CRLMC/768/2020 437/2020	SURYAKANTA SARANGI-MP	R.N.MOHANTY
160	CRLMC/770/2020 438/2020	TEJURAM CHANDAN-MP	ASHOK KUMAR DAS
161	CRLMC/769/2020 439/2020	SOUMYA RANJAN DAS-MP	SANTANU KUMAR SARANGI
162	CRLMC/771/2020 440/2020	BASANTA PARIDA-MP	MOHENDRA KUMAR MOHAPATRO
163	CRLMC/774/2020 441/2020	JAYANTI KHATUA-MP	PRAVASH CH.JENA
164	CRLMC/779/2020 442/2020	DEBENDRA KUMAR MOHANTY-MP	PRAVASH CH.JENA
165	CRLMC/780/2020 3616/2020	KHITISH PRASAD MOHANTY-MP	SUKANTA KUMAR DALAI
166	WP(C)/8399/2020 3617/2020	PRABODHA KUMAR SWAIN-MP	SUKANTA KUMAR DALAI
167	WP(C)/8400/2020 3618/2020	DURGA PRASAD MOHANTY-MP	SASWAT DAS
168	WP(C)/8408/2020 3619/2020	G.GURU PRASAD REDDY-MP	ARUN KUMAR PATRA
169	WP(C)/8417/2020 3620/2020	ABHISEK @ ABHISHEK BOHIDAR-MP	S.K.DWIBEDI
170	WP(C)/8418/2020 3621/2020	SARADA PRASAD TARAI-MP	M/S.AMIT PRASAD BOSE
171	WP(C)/8419/2020 3625/2020	BIBHURANJAN SATAPATHY-MP	SIDHARTHA DAS
172	WP(C)/8424/2020 3627/2020	THE MANAGEMENT OF M/S.SAIL,ROURKELA-MP	M/S.DURGA PRASAD NANDA
173	WP(C)/2292/2020 3628/2020	SHYAMAGHANA SAHU-MP	ARUN KUMAR PATRA
174	WP(C)/8425/2020 3629/2020	SISIR KUMAR BISHOYI-MP	ARUN KUMAR PATRA
175	WP(C)/8427/2020 3630/2020	BARUN KUMAR PRADHAN-MP	ARUN KUMAR PATRA
176	WP(C)/8433/2020 3631/2020	BHASKAR SAHU-MP	ARUN KUMAR PATRA
177	WP(C)/8439/2020 3632/2020	SMITALIN SAHOO-MP	NIRANJAN LENKA
178	WP(C)/8441/2020 3633/2020	DR.BALADEV ASH-MP	SAMIR KUMAR MISHRA
179	WP(C)/8442/2020 3638/2020	SIDHARTH RAY-MP	GOURI MOHAN RATH
180	WP(C)/8444/2020 3639/2020	MANIKESWARI GEMS (P) LTD-MP	KARUNAKAR JENA
181	WP(C)/8450/2020 3640/2020	M/S. CALCUTTA MEDICAL IMAGING INSTITUTE LTD.-MPV.NARASINGH	
182	WP(C)/8452/2020 3641/2020	ARJUNA MOHAPATRA-MP	BIRAJA PRASANNA SATAPATHY
183	WP(C)/8453/2020 3642/2020	MIHIR KU.SWAIN-MP	M/S.SIBA NARAYAN BISWAL
	WP(C)/15821/2016		

184	3643/2020 WP(C)/12226/2017	KRUSHNA CHANDRA MOHANTY-MP	M/S.SIBA NARAYAN BISWAL
185	3644/2020 WP(C)/8455/2020	M/S.AEROCOM PVT.LTD.-MP	SMRUTI RANJAN PATI
186	3645/2020 WP(C)/8457/2020	MEETA TRIPATHY-MP	BIRAJA PRASANNA SATAPATHY
187	3646/2020 WP(C)/8460/2020	DR.TRIBIKRAM DEBATA-MP	V.NARASINGH
188	3647/2020 WP(C)/6062/2020	AJAYA KUMA PANDA-MP	SAMIR KUMAR BEHERA
189	3648/2020 WP(C)/8463/2020	HITENDRA NAHAK-MP	MANORANJAN ACHARYA
190	3649/2020 WP(C)/23850/2017	NRUSINGHA CHARAN BEHERA-MP	M/S.DURGESH NARAYAN RATH
191	3650/2020 WP(C)/8465/2020	SAROJ KUMAR PANDA-MP	S.S.RAO
192	3651/2020 WP(C)/8470/2020	TULSI @ TULSIRAM PATEL-MP	TRILOCHAN NANDA
193	3652/2020 WP(C)/8472/2020	DUSHMANTA KUMAR PALAI-MP	ARUN KUMAR PATRA
194	3653/2020 WP(C)/10999/2018	PUSPALATA SETHI @ BEHERA-MP	M/S.DEBASISH SAMAL
195	3654/2020 WP(C)/8475/2020	CHANDAN JENA-MP	SUSHANTA KUMAR MISHRA
196	3655/2020 WP(C)/8480/2020	SWAPNESWAR MALLICK-MP	PRADEEP KUMAR MALLIK
197	3656/2020 WP(C)/21984/2017	KAMALA KANTA NAYAK-MP	M/S.SRINIBAS SATAPATHY
198	3657/2020 WP(C)/6691/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT-MP	ADV
199	3658/2020 WP(C)/6691/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT-MP	ADV
200	3659/2020 WP(C)/6691/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT-MP	ADV
201	3660/2020 WP(C)/6691/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT-MP	ADV
202	3661/2020 WP(C)/6691/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT-MP	ADV
203	3663/2020 WP(C)/8503/2020	PRABHAT CHANDRA MOHANTY-MP	AVIJIT MIHSRA
204	3664/2020 WP(C)/8504/2020	SUBASH CHANDRA KHUNTIA-MP	BIDYALOK MOHAPATRA
205	3665/2020 WP(C)/8503/2020	PRABHAT CHANDRA MOHANTY-MP	AVIJIT MIHSRA
206	3666/2020 WP(C)/8504/2020	SUBASH CHANDRA KHUNTIA-MP	BIDYALOK MOHAPATRA
207	3667/2020 WP(C)/8505/2020	SNEHALATA PRADHAN-MP	BIDYALOK MOHAPATRA
208	3668/2020 WP(C)/8505/2020	SNEHALATA PRADHAN-MP	BIDYALOK MOHAPATRA
209	3669/2020 WP(C)/8506/2020	PRASANTI MISHRA-MP	BIDYALOK MOHAPATRA
210	3670/2020 WP(C)/6771/2018	SANAT MISRA-MP	M/S.DEVI PRASAD DASH
211	3671/2020 WP(C)/8506/2020	PRASANTI MISHRA-MP	BIDYALOK MOHAPATRA
212	3672/2020 WP(C)/8507/2020	SANDIPNA MISHRA-MP	AMAR PATANAIAK
213	3673/2020 WP(C)/8507/2020	SANDIPNA MISHRA-MP	AMAR PATANAIAK
214	3674/2020 WP(C)/8508/2020	GIRIJA PRASAD DASH-MP	BIDYALOK MOHAPATRA
215	3675/2020	GIRIJA PRASAD DASH-MP	BIDYALOK MOHAPATRA

216	WP(C)/8508/2020 3676/2020	MANOJ KUMAR MEHER-MP	BIDYALOK MOHAPATRA
217	WP(C)/8509/2020 3677/2020	DR.SASMITA SATAPATHY-MP	M/S. AMAR PATNAIK
218	WP(C)/8510/2020 3678/2020	MANOJ KUMAR MEHER-MP	BIDYALOK MOHAPATRA
219	WP(C)/8509/2020 3679/2020	DR.SASMITA SATAPATHY-MP	M/S. AMAR PATNAIK
220	WP(C)/8510/2020 3680/2020	DILLIP KUMAR SAHOO-MP	BIDYALOK MOHAPATRA
221	WP(C)/8511/2020 3681/2020	DILLIP KUMAR SAHOO-MP	BIDYALOK MOHAPATRA
222	WP(C)/8511/2020 3682/2020	MALAYA KUMAR MUDULI-MP	M/S.BIDYALOK MOHAPATRA
223	WP(C)/8512/2020 3683/2020	MALAYA KUMAR MUDULI-MP	M/S.BIDYALOK MOHAPATRA
224	WP(C)/8512/2020 3684/2020	PRAKASH KUMAR PRADHAN-MP	BIDYALOK MOHAPATRA
225	WP(C)/8513/2020 3685/2020	PRAKASH KUMAR PRADHAN-MP	BIDYALOK MOHAPATRA
226	WP(C)/8513/2020 3686/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
227	WP(C)/8522/2020 3687/2020	INTERNATIONAL INSTITUTE OF INFORMATION TECHNOLOGY Bhubaneswar	DR.KASHIBANUSWARAMP
228	WP(C)/8523/2020 3688/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
229	WP(C)/8524/2020 3689/2020	RAJIB KUMAR BEHERA-MP	SUBRAT SATPATHY
230	WP(C)/8525/2020 3690/2020	M/S.TARINI PRASAD MOHANTY-MP	KAJAL SAHOO
231	WP(C)/8527/2020 3691/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
232	WP(C)/8528/2020 3692/2020	GUIDANCE ENGLISH MEDIUM SCHOOL-MP	M/S. SANATANU KU.SARANGI
233	WP(C)/6850/2020 3693/2020	PRAMODA NAYAK-MP	SANJIB MOHANTY
234	WP(C)/8532/2020 3695/2020	SUNANDAN PRADHAN-MP	M/S.SANJIB MOHANTY
235	WP(C)/22115/2019 3696/2020	SANDIPTA KUMAR SAMAL-MP	M/S.DR.J.K.LENKA
236	WP(C)/4851/2020 3697/2020	JYOTI SANKAR TRIPATHY-MP	M/S.SUBRATA PANDA
237	WP(C)/1882/2018 3698/2020	SUJIT KUMAR SWAIN-MP	G.K.NANDA
238	WP(C)/8544/2020 3699/2020	PRABIR NAYAK-MP	GYANESWAR SATPATHY
239	WP(C)/8547/2020 3700/2020	SOMANATH NAYAK-MP	B.S.TRIPATHY (1)
240	WP(C)/8548/2020 3703/2020	PARTHA SARATHI SAHOO-MP	B.S.TRIPATHY (1)
241	WP(C)/8550/2020 3704/2020	PANCHU ROUT-MP	NIRANJAN LENKA
242	WP(C)/8552/2020 3705/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
243	WP(C)/8526/2020 3706/2020	JAMINIKANTA PATTNAIK-MP	ARCHANA MOHANTY
244	WP(C)/8555/2020 3707/2020	MADHUMITA PATNAIK-MP	K.K.SWAIN
245	WP(C)/8561/2020 3709/2020	LOKNATH ROUTHAY-MP	M/S.AJIT KU.CHOUDHURY
246	WP(C)/1592/2014 3710/2020	PRAMODA KUMAR SATAPATHY-MP	RANJIT MOHANTY
	WP(C)/8566/2020		



247	3711/2020 WP(C)/8570/2020	MADHAB CHANDRA SAHOO-MP	RABINDRA KUMAR PRUSTY
248	3712/2020 WP(C)/8571/2020	PRAKASH CHANDRA ACHARYA-MP	SIDHARTHA MISHRA(1)
249	3713/2020 WP(C)/8578/2020	M/S.OASIS AGRO PVT.LTD-MP	M/S. C.CHOUDHURY
250	3714/2020 WP(C)/8581/2020	PUSPANJALI SAHOO-MP	S.MOHANTY
251	3715/2020 WP(C)/16062/2019	KAMAKSHYA PRASAD PARIDA-MP	M/S.SUSANTA KUMAR DASH
252	3716/2020 WP(C)/8585/2020	JANAKI MOHAPATRA-MP	RABI NARAYAN MISHRA 2
253	3717/2020 WP(C)/8588/2020	M/S.B.K.CONSTRUCTIONS AND CO.-MP	SANTOSH KUMAR MISHRA
254	3718/2020 WP(C)/5984/2018	BAIKUNTHA NATH ACHARYA-MP	M/S.PRASANNA KUMAR BHUYAN
255	3720/2020 WP(C)/7815/2020	UNION OF INDIA-MP	M/S.ANUP KUMAR BOSE
256	3721/2020 WP(C)/6401/2020	DR.GAGAN CHARAN NAYAK-MP	M/S.BISWABIHARI MOHANTY
257	3722/2020 WP(C)/8592/2020	MANORANJAN PRADHAN-MP	SUSANTA KUMAR MISHRA
258	3723/2020 WP(C)/8594/2020	M/S. B.RAMANAIH CONSTRUCTIONS-MP	BIBEKANANDA BHUYAN
259	3724/2020 WP(C)/8597/2020	SHIBA PRASAD ROUT-MP	M/S.BISWABIHARI MOHANTY
260	3725/2020 WP(C)/8600/2020	RAJENDRA KUMAR NAIK-MP	BISWABIHARI MOHANTY
261	3726/2020 WP(C)/10777/2018	M/S.D.K.ENGINEERING AND CONSTRUCTION-MP	M/S.S.K.SANGANERIA
262	3727/2020 WP(C)/8607/2020	M/S. B.C.BHUYAN CONSTRUCTIONS PVT.LTD.-MP	B.P.MOHANTY
263	3728/2020 WP(C)/15723/2018	M/S.ACULIFE HEALTHCARE PVT.LTD.-MP	MR.MILAN KANUNGO, M/S.YUVRAJ PAREKH
264	3729/2020 WP(C)/8609/2020	M/S B.C.BHUYAN CONSTRUCTIONS PVT.LTD.-MP	B.P.MOHANTY
265	3730/2020 WP(C)/8610/2020	M/S B.C.BHUYAN CONSTRUCTIONS PVT.LTD.-MP	B.P.MOHANTY
266	3731/2020 WP(C)/21924/2016	SUDHIRANJAN BEHERA-MP	MR.J.K.MISHRA
267	3732/2020 WP(C)/8611/2020	M/S B.C.BHUYAN CONSTRUCTIONS PVT.LTD.-MP	B.P.MOHANTY
268	3733/2020 WP(C)/7936/2020	NIRUPAMA SAMAL-MP	RAGHUNATH DASMOHAPATRA
269	3734/2020 WP(C)/8614/2020	KAILASH CHANDRA SAHU-MP	R.N.PATNAIK
270	74/2020 CRLMP/1695/2019	BIJAYA MANJARI SATAPATHY-MP	
271	241/2020 CRLREV/742/2019	SUBAS CHANDRA PATNAIK-MP	PRATYUSHA NAIDU
272	244/2020 CRLREV/167/2018	SASHMITA PANDA@SATPATHY-MP	
273	345/2020 ABLAPL/10964/2019	SANDEEP BHARAT BHUSAN-MP	
274	346/2020 ABLAPL/11469/2019	SANDEEP BHARAT BHUSAN-MP	
275	348/2020 ABLAPL/16390/2017	PITAMBAR HUIKA-MP	
276	349/2020 ABLAPL/19039/2019	NIRANJAN SWAIN-MP	
277	3622/2020 WP(C)/17083/2019	M/S. HI-TECH EDIFICE PVT. LTD.-MP	
278	3623/2020	M/S.HI-TECH EDIFICE PVT.LTD.-MP	SUBHANKAR ROUT

279	WP(C)/17086/2019 3624/2020	M/S.HI-TECH EDIFICE PVT.LTD.-MP	SUBHANKAR ROUT
280	WP(C)/17081/2019 3626/2020	M/S.HI-TECH EDIFICE PVT.LTD.-MP	SUBHANKAR ROUT
281	WP(C)/17079/2019 3634/2020	M/S. SHREE BALAJI ENGICONS PVT.LTD.-MP	
282	WP(C)/19329/2017 3635/2020	M/S. SHREE BALAJI ENGICONS PVT.LTD.-MP	
283	WP(C)/19330/2017 3636/2020	M/S. SHREE BALAJI ENGICONS PVT.LTD.-MP	
284	WP(C)/19332/2017 3637/2020	M/S. SHREE BALAJI ENGICONS PVT.LTD.-MP	
285	WP(C)/19334/2017 3662/2020	REHANA BEGUM-MP	
286	WP(C)/6498/2020 3694/2020	SRI SANJEET MISHRA-MP	
287	WP(C)/13729/2018 3701/2020	PRATAP CHANDRA PARIDA-MP	
288	WP(C)/2817/2020 3702/2020	BIJAN KUMAR PARIDA-MP	
289	WP(C)/2819/2020 3708/2020	MANJULATA JENA-MP	
290	WP(C)/6522/2020 3719/2020	PRASANNA KUMAR ROUT-MP	
	WP(C)/2559/2020		